श्री उपसमापति: ग्रंब सदन की कार्यवाहीं सकति वो बजे तक के लिए स्थिगित की जाती है।

The House then adjourned for lunch at thirty-four minutes past one of the clock.

The House reassembled after lunch at twenty-two minutes past two of the clock, The Vice Chairman [Dr. (Shrimati) Najma Heptalla] in the Chair.

MESSAGES FROM THE LOK SABHA

- (I) The Punjab Appropriation (Vote on Accountant) Bil!, 1984.
- (II) The Punjab Appropriation Bill, 1984.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA): Messages frum the Lok Sabha. Secretary-General.

SECRETARY-GENERAL: Madam, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

(I)

sions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Punjab Appropriation (Vote on Account) Bill, 1984, as passed by Lok Sabha at its sitting held on the 19th March, 1984.

The Speaker has certified that this Bill is a money Bill."

(II)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Punjab Appropriation Bill, 1984, as passed by Lok Sabha at its sitting held on the 19th March, 1984.

The Speaker has certified that this Bill is a Money Bill."

Madam, I lay a copy each of the Bills on the Table.

- I. RESOLUTION ON RECOMMEN-DATIONS MADE IN THE RE-PORT OF THE RAILWAY CON-VENTION COMMITTEE
- II. THE APPROPRIATION (RAIL-WAYS) BILL, 1984
- III. THE APPROPRIATION (RAIL-WAYS) NO. 2 BILL, 1984
- IV. THE APPROPRIATION (RAIL-WAYS) NO. 3 BILL, 1984.

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: We will take up the Resolution, the Appropriation (Railways) Blll, 1984, the Appropriation (Railways) No. 2 Bill, 1984 and the Appropriation (Railways) No. 3 Bill, 1984, together.

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): Madam, I beg to move the following Resolution:

"That this House approves the recommendations made in paragraphs 7, 8, 12 and 13 contained in the Tenth Report of the Railways Convention Committee (1980) appointed to review the rate of dividend payable by the Railways Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance, which was presented to the Parliament on the 24th February, 1984."

Madam, the Railway Convention Committee, 1980, was constituted in October, 1980, by a resolution adopted by both Houses in August 1980, to review the rate of dividend payable by the Railway undertaking to the General Revenues as well as other ancillary matters in connection with the relationship between Railway Finance and General Finance

and make recommendations thereon. The Committee selected for examin-16 subjects covering various facts of railway working including Sixth Plan projections, contribution to Depreciation Reserve Fund Rate of Dividend, etc. Memoranda on all these subjects have been submitted by the Ministry of Railways to the Railways Convention Committee in addition to two Interim anda and one Supplementary Memorandum. The Committee have already considered some of these subjects and have submitted their ports thereon, e.g. Rate of Dividend payable by the Railways to the General Revenues, Rules of Allocation, Fifth Plan performance and cost of operation of Railways. The Railway Convention Committee, in their Seventh Report on Rate of Dividend for years 1980-81 to 1983-84 and other ancillary matters" had, inter alia, recommended that the ways would pay a dividend of 6.5 per cent on all capital made available. less elements on which subsidy is calculated, after 1-4-1980 instead of the earlier rate of 6 per cent. This rate of 6.5 per cent has been fixed with reference to the average borrowing rate of Government anticipated for 1980-85. In addition, the quantum of payments to States in lieu of Passenger Fare Tax, etc., was also creased by raising the rate of contribution on pre-March 1964 capital from one per cent to 1.5 per cent, i.e., estimated payment increasing from Rs. 17.52 crores approximately to about Rs. 26.74 crores per annum. These recommendations were applicable for the first four years of the Sixth Plan period (1980--84) were approved by this House.

Having regard to the fact that the Convention Committee's recommendations for the last year of the Sixth Plan (1984-85) were not finalised, Supplementary Memorandum been submitted to the Railway Convention Committee requesting whether, while framing the Budget 1984-85 pending their final recommendations, the basis applicable

the year 1983-84 as per their Seventh Report, may be made applicable the year 1984-85 also. Rail-The way Convention Committee in their Tenth Report presented to the Parliament on 24-2-1984 have agreed to this proposal of the Railways. As I mentioned in the Budget speech itself. I had adopted the basis applicable to 1980-84 for the year 1984-85 also subject to any adjustments that may become necessary later on. The Railway Convention Committee's recommendations now under consideration confirm what I have done.

With these few words, I commend the Resolution for the consideration of the House. I would also like to express my thanks to the Chairman and Members of the Committee for the sympathetic consideration of the problems of the Railways, while giving their recommendations on dividend payable to General Revenues and other ancillary matters

Madam, I also move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways, as pass ed by the Lok Sabha, be taken into consideration."

Madam, I also move:

"That the Bill to authorise pay ment and appropriation of certain further sums from and out of th Consolidated Fund of India for th services of the financial year 1983 84 for the purposes of Railways, a passed by the Lok Sabha, be take into consideration."

Madam, I also move:

"That the Bill to provide for th authorisation of appropriation moneys out of the Consolidate Fund of India to meet the amoun spent on certain services for tl purposes of Railways during fina cial year ended on the 31st day March, 1982 in excess of t amounts granted for those service and for that year, as passed by t

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[Shri A. A. A. Ghani Khan Choudhury]

Lok Sabha, be taken into consideration."

The qustions were proposed.

थो लाउनो मोहन निगम (मध्य प्रदेश) : मोहारता, मंत्रो जी रेतवे विनियोग विवेषक द्वारा तात्कालिक पैतों की मांग के संबंध में सदा के समन आये बन्द पर मामले में रेनने के चारे कार्य-कतापों पर लम्बी चर्चा हो चकी में कुछ कहने से पहले एक चीज करूर च हं।। कि अभी रेलके करवेंशन कमड़ी ने जो श्रंतराभ नियत किया है वह पिछते सात को देखते हुए करोब करोब वही त्वय कर दिया है क्योंकि रेजने रिफार्म्स कमेटी की रिपोर्ट सरकार के जैरे-जलब है उनको अभी वह पूरी तरह से नही पाई है। मैं एक तरीके से यह कहना चाहं। कि रेनवें कनवेंगन कमेटी की यदि सही मावने में उतकी सोमाएं देखी जाएं तो यह ग्रीर व्यापक ग्रीर ग्रन्छी हो सकतो हैं उत्तकी सीमा हो सकतो है श्रीर उतको वे सभी श्रधिकार भित जाएं जो कि संबदीय समितियों को मिले हुए हैं। मिताल के लिए फ्रांक तत समिति जो होती है वह भी रेलवे के बज़ट और दूसरो चीजों पर अलग श्रातम बहस कराती है उनके बारे में श्राप मुळ प्रोपोजल देते हो उनके सामने कुछ 'कड़ी हो इती तरीके से पब्तिक मंडर-टेकिंगव कनेटी है उनके सामने भी स्नाप को जारापड़ताहै। मैं यह चहता या कि स्वार रूप से रेल का कान चन सर्हे और डाको वित्तोत बातस्या पर तरोके से निगतनो हो सके । यह तमी सम्भव है कि रेनने कानेंगा कनेटी जो आंकतन समिति और दूसरी संबदीय समितियां हैं जिनक सामते रेखवे को जाना पड़ा। है वे भो इनी को सीं। दो जाए तर पूर्वमानिक तरीके से हम लोगों को रे भे को जांच करते में सुविधा होती है।

यह मैं सुझाव के तिए कह रहा हं ग्रीर में मन्त्रो जो से चाहंगा कि स्राप सरकार तक इप सुझाव को पहुंचाएं कि रेलवे कनवें-शन कमेटी को ही वह अधिकार दे दिए जाएं जो स्रांकलन समिति स्रीर पब्लिक संडरटेकिंग्ज कमेटी को रेलवे की आंव पड़ताल के होते हैं। तो यह भैं अद्धान्त बात कर रहा हूं, जो भेरा प्रनुभव हुन्न है रेलवे कनवेंशन कमेटी में रहते हुए क्योंकि मेरा ग्रनुभव कुछ महीने का है, यह मैं इस श्राधार परकह रहा हं ग्रौर रेव मन्त्री जी ग्रीर रेल मंत्रालय भी इस बात से इत्तेफाक करेगा कि ख्वाहमखाह इन चीजों में पुनरावृति होती रहती है और इस वावस्था से भ्रच्छी तरह से कुछ निकल नहीं पाता। ग्रब रहा सवात कार्यकलाप का इतना में कह सकता हूं कि शायद ही कोई ग्राव्मी होगा जो ग्रापके समर्थन के लिए कुछ कह दे ईमा दारी से कोई नहीं कह सकता कि रेलवे की जो व्यवस्था है और हालत है उससे कोई संतुष्ट हो सकवा है। ग्रब इसके लिए कौत जिम्मेदार बिलकुल साफ है कि ग्रापका मन्त्रालय जो रेलें चलाता है और रेलवे बोर्ड है और यह भी हो सकता है कि उनके साथ कुछ ग्रापको मजबुरिया है जिनको मैं जानता हं। भैंने बजट पर बहत करते वक्त कहा था कि यह भी दुर्भाग है कि रेलवे हिनद्रस्तान की आर्थिक व्यवस्था की रीढ़ की हड़ है और वह जितना पैसा कमाता है उनके अनुपात से वह खर्च नहीं कर पाता है और दिन प्रति दिन रेलवे की हाना खस्ता होती चली जाती है। शास्त्र भन्त्री जी को स्राते नि**छते** सन का खतल हो जो उन्होंने कहा था कि अगर रेल की यह हाला रही तो माने वाले दो-तीन वर्ष में रेल का ढांचा चरनरा कर खत्म हो जाएगा । 🔅 यह बात कह कर किस को डराना चाहते हैं ? रेल का ढांचा, रेल को चलाने वाले आप, रेल का ढांचा बनाने वाले

305 ग्राप सरकार ग्रापकी है। यह बात मैं जरर कह सकता हूं कि सदन आपके साथ इस मामले में है कि योजना श्रायोग ने श्रापको उत्तनी रकम नहीं दी है जितनी मिलनी चाहिये । रेलवे को जो रकम मिली है अगर उसका सही तरीके से सद्भयोग हो जाए तो जो आपना बैकलाग पड़ा हुप्रा है वह भी पूरा नहीं हो सकता है। श्रव में इत चीज पर नहीं जाता कि कितने हजार किलोमीटर रेलवे लाइन की पटरियां बदलनी हैं ग्रौर कितनी ज्यादा ट्टी फुटो हैं, श्रापका रोलिंग स्टाक कैसा है, लेकिन में इतना अरूर कहना चाहंगा कि भ्रजल में मामजा यह है कि कुछ भी हमारे पास साज साधन हैं, रोजिंग स्टाक्त हैं उनका ठीक से हम उपयोग नहीं कर पाते हैं ग्रौर यही वजह है कि गुनिस्ता सालों के मुकाबले में टर्न ग्रोवर कम हुआ है। तो भैं कहुंगा कि श्रापने जहां जो भी पैसा मांना है वह पैसा आपको दिया जाये। इतसे मैं इतिक क करता हूं कि ज्यादा भी दिया जाए लेकिन कही मुझको ऐसा नही दिख रहा है कि जो विगत में पैसा भी मिला उसका भी सही तरीके से उपयोग हो चुका हो। असल में, उपसभाध्यक्ष, महोदया इसमें कई चीजें एक साथ जोड़ दी नवी हैं। जनरल सुपरिटेंडेंस एनड सर्वितेश पर, एक सीमा का है, उसीके साथ भितलेनियस एक्सपेंडीचर पर एक सीना भ्रापने ग्रह्म बना रखा है। श्रव मित्तलेनियस एक्षपेंडीचर रेलवे में किन चीजों पर होता है अगर इसका विवरण होता तो अच्छी वहत होती । भैं मान सहस हं हि किसी वस्त असाधारण परिस्थिति पैटा होती है उस के लिए पैता चाहिए । लेकिन यह विसलेनियत एक अपेंडीचर छीर जो रेतने बोर्ड पर खर्चा है, दोनों को देखा आये तो भिजले-नियत ए सपेंडीचर कही ज्यादा है बनित्यत उनके कि जो साम व्यवस्था परपैसा खर्च होता है। किर उसी के साथ जैसा

मैंने कहा कि जनरत सुपरिटेंडेंत सर्विसेन में आपने जो रकम मांगो है करेब दो श्ररब तीस करोड़ रूपये, उत्तके मुकाबले में आपने और आगे रिपेन्स ए ड मेन्टिनेंस में 4 अरब 67 करोड़ रक्षाया मंगा है श्रीर यह मोटिज पावर में भी आपने जो 3 अरब 81 करोड़ रूनता, तीन सीगे में देखा, तो करीब जा करके 11-12 श्ररब रूपया श्राप खर्च कर रहे हैं। लेकिन यह 11-12 श्ररव रूपना जो श्राप खर्च करने जा रहे हैं इसमें अच्छा होता कि स्राप स्रगर इतका तख्मीना बता सकते कि नये मंस्बे जो हैं उन पर कितना पैसा खर्च कर र हो, पुराने जो बैकलाग्त है उन पर कितना पैसा खर्च करने जा रहे हो ग्रौर जो कुछ व्यवस्था, श्रापक पास है उसको मेन्टेन करने में में कितने ग्राप खर्च करने जा रहे हो ? उपसभाध्यक्ष महोदया होता यह है कि ऐसी गोलभाल मांगें मानी जाती हैं तो एक सीगे का पैसा दूसरे सीगे में श्रीर दूसरे सीगे का पैसा तीसरे सीगे में खर्च हो जाता है श्रीर वांछित फल जो चाहते हैं वह हमको मिल नहीं पाता है। यह सारा विनियोग जो द्राप मांग रहे है इसमें आपने प्रायोरिटीज तय नही की हैं कि किन ग्राधारों पर कौन सी प्राथ-मिकताएं है जो श्राप को देनी है। उपसभा-ध्यक्षा, मैं श्रापसे कहना चाहुंगा कि रेलवे की सबसे बड़ी प्राथमिकता माल को एक जगह से दूसरी जगह ले जाना है वह नहीं है श्रंग्रेजों के जमाने का जब उनको श्र म्रायातित भाल देश के म्रंदरूनी हिस्सों में ले जाना होता था । ग्राज हमारे सामने समस्या यह है कि हमारे यहां देश के विभिन्त इलाकों में जो माल उत्पादित होता है वह कितने सुलभ ग्रौर सस्ते तरीके से जल्दी देश के विभिन्न हिस्सों में पहुंच ताकि जो कालाबाजारी ग्रीर लूट होती है उस पर कहीं न कहीं स्रक्श हो सके। चीजों की उपलब्धि भी इस पर मुनहसिर करती है कि श्राप माल कितनी जल्दी पहुंचाते हैं श्रौर इस

[श्री लाडली मोहन निगम]

वास्ते मैंने हमेशा निवेदन किया है कि हिंद्स्तान में रेलवे के पास कमाई का जो सबसे बडा रास्ता है माल ढुलाई का, उस माल ढुलाई पर सबसे ज्यादा ध्यान देना चाहिये। लेकिन श्राप माल ढुलाई पर ध्यान नहीं दे पा रहे हैं क्योंकि ग्रापके पास उतने वेगनों की संख्या नहीं है। ग्राज हालत यह हो गयी है कि कोयला बिहार की कोयला खानों से निकलता है, ट्रकों से पहुंचता है बंदरगाह पर कलकत्ता के नजदीक श्रौर फिर कलकत्ता से लदकर तुतीकोरिन के बन्दरगाह में पहुंचता है ग्रौर दक्षिण भारतं के पावर हाउसों को चलाने के काम स्राता है। कोयला उद्योग में मोनी-टरिंग की व्यवस्था होनी चाहिये थी। यह देश का बुनियादी उद्योग है जिससे देश के दूसरे उद्योग चलते हैं। आज भी देश में कोयला ऊर्जा का मुख्य स्रोत है, 70 फीसदी हिंदस्तान की इनर्जी कोयले पर ग्राधारित है। ग्राप के ग्रधीन वह मंत्रालय भी रह चुका है। उसके लिये भी हम पूरे वैगन नहीं पहुंचा सके। मैं मानता हूं कि ग्रापके पास वंगनों की कमी है ग्रीर वह अपनी नालायकी से है क्योंकि हमने तरीके से नियोजन किया नहीं। रेलवे को सोने की मगीं समझ कर हलाल करते चले जा रहे हैं। उसकी गिजा का कोई इंतजाम श्रापने किया नहीं। अनेले आप नहीं, सारी सरकार दोषी है। इस वास्ते मैं चाहता हूं कि रेल को चलाने में ग्रापको ग्रपने मंत्रालय की ही नहीं बल्कि हिन्दुस्तान के दूसरे मंत्रालयों के साथ भी कोई न कोई कोग्रा डिनेशन सैल बनानी पड़ेगी जो एक-दूसरे को देख कर ग्रपनी प्राथमिकताएं तय करें श्रौर उस ग्राधार पर वह भी ग्रपनी प्लानिंग करें ग्रौर रेलवे भी अपनी भावा इलाई की प्लानिंग करे। कोयले का मंत्रालय हो सकता है, फौलाद का मंत्रा-लय हो सकता है, तेल का मत्रालय हो सकता है। मिसाल के लिये मैंने इन तीन मतालयों के लियं कहा, श्रौर भी हो सकते हैं

लेकिन यह तीनों बुनियादी हैं। सीमैंट भी हो सकता है। यही तीनों-चारों चीजें किन्हीं बड़े उद्योगों में कच्चे माल के रूप में इस्तेमाल होती हैं । कोयला, जैसा मैंने कहा, ब्नियादी श्रोत है। कोयला जो ऊर्जा का मुख्य स्रोत है उस कोयले को ढोने के लिये हम दूसरे ऊर्जा के स्रोत तेल का इस्तेमाल करें, पेटोलियम पदार्थ का इस्तेमाल करे, फिर उसको इस्तेमाल करने के लिये जहाज-रानी का इस्तेमाल करें, फिर श्रपने पावर हाउस चलाएं, फिर बिजली बने, फिर श्राप की रेल चले। समझ में नहीं ग्राता कौन त्गलक बैठा है, कौन त्गलकी दिमाग काम कर रहा है। क्या हमारे सामने देश का नक्शा नहीं है ? हम नहीं जानते कौन प्राथमिकता स्रों को तय करना है ? स्राप कह सकते हैं कि वैगनों की कमी है। अभी मुझे यह भी पता चला है कि राज्य सरकारों को जितने वैगन लगते हैं छोटे उद्योगों को चलाने के लिये. मध्यम उद्योगों को चलाने के लिये या श्रपने पावर हाउस चलाने के लिये उनकी जो मांग है-वैगनों की कमी बताकर-उसमें म्रापने कटौती कर दी है। किस म्राधार पर कर दी ? श्रापने कटौती कर दी वयोंकि श्राप की क्षमता नहीं है। लेकिन उसका श्रसर दूरगामी उद्योगों पर पड़ता है, उद्योग के उत्पादन पर पड़ता है, उत्पादन का असर दाम पर पड़ता है श्रीर दाम का असर सीधे बजट पर पड़ता है ग्रांर बजट के ग्रसर से साधारण ग्रादमी मरता है। ग्राज ग्रापकी वह क्षमता नहीं है कि स्टाक्स यार्ड बना लें। वह बन जाये तो बहुत ग्रच्छा है। यह सम्भव नहीं है कि जिन उद्योगों को ग्राप माल देते हैं वह भ्रषमे स्टाक यार्ड बनायें। मान लीजिये जो फौलाद की पट्टी है भिलाई से लेकर रूरकेला, दुर्गापुर तक उन सबको श्राप, मान लीजिये, 10 हजार टन कोयला देते हैं। तो ग्राप कह सकते हैं कि 10 हजार टन कोयला तुमको मिलेगा लेकिन व्यवस्था ऐसी करिये कि तीन-चार रोज

300 The Appropriation

ग्रपना स्टाक बनायें, उतना रखें ताकि जब तक वह खत्म हो हम दूसरी ढुलाई पर स्टाक पहुचा दें। इसी तरह दूसरे उद्योगों के बारे में है। हो सकता है कि मैं ग्रपनी बात ग्राप को ठीक से समझा नहीं सका हं, लेकिन मेरा मतलब यही है कि रेलवे को अपनी प्रायोरिटीज पहले तय कर लेनी चाहिये । गल्ले की जहां तक व्यवस्था है, दो-तीन रोज पहले हिंदुस्तान का जो सबसे बड़ा बन्दरगाह है गल्ले के मामले में जो बाहर से आता है--कांडला, वहां में गया था। हो सकता है कि दो-तीन रोज से हड़ताल चल रही है सरकार की हठधर्मी के कारण- घंटे भर पहले उस पर बहस हो चुकी है--वहां भी तीन-चार रोज लग जाते हैं. . . उतर नहीं सकता। माल उतर जाय तो जा नहीं सकता ग्रौर वहां से नहीं जायगा दो अन्दर के इलाकों में माल पहुंचेगा नहीं । तो मेरे कहने का सीधा मतलब यह है कि जो 12 या 13 ग्ररब रुपयों की मांग आप ने की है वह आप को जरूर दे दिया जाय ग्रौर उसके बाद ग्रौर भी ग्राप लीजिये लेकिन इसका सही उपयोग सके इसके लिये कोई न कोई व्यवस्था होनी चाहिये ग्रौर इस लिये मैं ग्राप से निवेदन करूंगा कि रेलवे में पहली प्राथमिकता की बात तो भाड़े की है। उसका पहला स्राधार है माल की ढुलाई ग्रौर दूसरा है यात्री भाड़ा। यात्रा के मामले में मैं कुछ कहने की स्थिति मैं नहीं हं। ग्रभी तो मैं चौक गया हूं इसलिये कि ग्राये दिन गाड़ियों में चोरियां होती हैं। सुरक्षा के नाम पर श्रापकी श्रारः पीः एकः हैं या सुरक्षा बल उसको कह लीजिये, है, लेकिन वह शैतान की आंत की तरह है जिसका खर्च बढ़ता ही जा रहा है। उस शैतान की भूख पता नहीं कितनी है। उसके खर्च का दायरा बढ़ता ही जा रहा है। भ्राप को जो सबसे लम्बी दूरों को गाड़ियां होतो है जिनकों अपनी प्रतिष्ठा की रेल मानते हो, वह चाहै तमिलनाडु एक्सप्रेस हो या राजधानी एक्सप्रेस हो, जो एक स्टेशन से चलती है और फिर

6 घंटे बाद दूसरे स्टेशन पर ठहरती है, इस

बीच लगातार चलती ही रहती है, उस तेज रफ्तार वाली गाड़ी में भी चोरयां होती हैं। रिपोर्ट लिखायी जाती है ग्रौर उसके बाद वह कह देते हैं कि हां, लिख लिया है, ग्रौर उसमें ग्रापका पूरा ग्रमला चलता है, सुपरें-टेंडेंट चलते हैं, सेक्योरिटी भ्राफिसर चलते हैं ग्रौर पता नहीं कौन-कौन चलते हैं, लेकिन उसके बाद भी उन गाड़ियों में चोरियां होती हैं। उनको कैसे रोका जायगा ? इसमें शर्म नहीं होनी चाहिये, यह कहने में कि जो हमारी व्यवस्था है वह ठीक नहीं है। दूसरा कोई तरीका इसके लिये सोचिये श्रौर न हो तो राज्य सरकारों से कहिये कि वह इस सुरक्षा की जिम्मदारी लें ग्रीर ग्राप सिर्फ रेलवे की सुरक्षा करें। ग्रीर इस बात को कौन नहीं जनता कि चोरी की शक्ल में जो पैसा हमको देना पड़ता है वह कितन। है। करीब - करीब 30 वैगन रोज चोरी होते हैं। वैगन के वैगन का पता नहीं चलता। लिये किसको दोष दिया जाय । मैं मान सकता हूं कि ग्राप के हाथ में सारा काम नहीं है ग्रौर ग्राप सब जगह घूम नहीं सकते । भ्रापका ध्यान कुछ खास चीजों की तरफ हो सकता है, लेकिन पूरा देश भ्रापका है। इसलिये मैं विनम्प्रता से कहना चाहता हूं कि रेल यातियों के संबंध में शंकायें उठायी जा रही हैं। ग्राज रेल हमारा घर नहीं है पहले था । लेकिन याता इतनी नारकीय कभी नहीं थी। लड़ाई के जमाने में भी नहीं थी जबिक काफी-काफी लोग रेलों में चलते थे। तो कम से कम उनकी जानोमाल की रक्षा के लिये तो कुछ करिये।

समय की पाबंदी की बात में आखिर
में कहना चाहता हूं। स्रभी स्रापके बोर्ड ने
एक नया तरीका चला दिया है। पहले हर
छठे महीने टाइम टेबिल छपता था स्रौर स्रब साल भर में एक बार छापा जा रहा है स्रौर
उसमें कुछ न कुछ परिवर्तन होते ही रहते हैं।
लेकिन स्राप पिछले दस वर्ष के टाइम टेबिलों
को ले लोजिये स्रौर उसमें से स्राप किसी
एक सेक्शन को ले लीजिये। दस वर्ष पहले

Bill, 1984

[श्री लाडली मोहन निगम]

उस सेक्शन पर एक गाडी को निकलने में अगर चार घंटे लगते थे तो आज उस सेक्शन पर बावजद इसके कि भ्राप के इंजन भ्रच्छे हो गये हैं, गाड़ियों के डिब्बे ग्रच्छे हो गये हैं, उसी सैक्शन पर गाड़ी को निकलने में 6 ग्रौर 7 घंटे तक लग जाते हैं। होता क्या है कि जब हल्ला किया जाता है कि गाडी लेट हो रहो है तो दो घंटे का उसका रिनग टाइम बढ़ा दिया जाता है कि ऐसा होने पर गाड़ी राइट टाइम तो पहुंच ही जायेगी। समय की कोई कीमत नहीं होती इस देश में। डिब्बे उतने ही होते हैं ग्रीर ग्रगर इस तरह है आप टाइम बढ़ा देंगे तो क्या होगा। देश में इस समय भी एक करोड़ बीस लाख ग्रादमी रेलों में चल रहे होंगे, एैक जगह से दूसरी जगह जा रहे होंगे। देश की भ्रावादी का 1/60 या 1/70वां हिस्सा बराबर चौबीसों घंटे रेलों में रहता है ग्रौर ग्रगर उनके श्रात्रागमन को उचित व्यवस्था न हो तो क्या होगा । भ्रापको तो विनियोग विधेयक से पैसा मिल जायेगा लेकिन ग्राप सपूत बनने की कोशिश तो करें। ग्राप तो मां हैं। ग्राप जानते हैं कि ग्रगर ग्रापकी ग्रौलाद गलत रास्ते पर जा रही है तो ग्राप उसे कितन। ग्रौर कब तक पैसा देते रहेंगे ? ज्यादा पैसा दोगे तो भ्रादत विगाडोगे भ्रपने बच्चों की । इसलिये रेल मंत्रालय को तो कोई पृछने वाला ही नहीं है। ...

उन्समाध्यक्ष [डा॰ (श्रीमती) नाजमा हैपत्लता : ग्रगर कोई मेम्बर टाइम से ज्यादा जा रहा है तो मैं क्या करूं ?

श्री लाडली मोहन निगत : ग्रापने दो बार घंडी बजाई, मैं माफी चाहता हूं । मैं इतना ही कहना चाहता हूं कि चौधरी साहब श्रापते हमको हमदर्दी है। श्राप सफल हों, यह मेरी कामना है। साथ ही साथ आपसे यह भी कहना है कि श्रमी तक श्रापने ऐसा करके नहीं दिखाया कि संसद में कोई चीज कहने की गुंजाइश नहीं रहे। मैं ग्राप की नीयत गर, भ्रापका भ्रमला जो है उसकी नीयत पर शक नहीं करता, लेकिन इतना जरूर है कि भ्रापको अपनी दृष्ट बदलनी पड़ेगी, ग्रापके मंत्रालय को, ग्रापके ग्रमले को नई सोच निकालनो पड़ेगी। द्िट श्रौर सोच का समन्वय करके देश की श्रर्थव्यवस्था के अनुसार रेल का मंसूबा बनाइये तो देश आप के साथ है। इसी के साथ मैं म्रापके बिल का समर्थन करता हं।

SHRI B. KRISHNA MOHAN (Andhra Pradesh); Madam, Vice-Chairman, thank you very much for giving me an opportunity to speak on the Railway Appropriation Bills

I am one of those who firmly believe that the railways do play a vital role in shaping the economy of this vast country. With the limited resources available by the Planning Commission, the Railways have given a better picture. In spite of stresses and strains, the Railway Minister has presented a balanced budget.

I believe that backward areas in the country have to be linked with the new railways to tap the vast mineral and natural resources of those places. That will go a long way in improving the economy of this country.

It is heartening to note that the Railways have given a very good picture about accidents and their number has been reduced from 642 in 1982 to 527.

It is high time that the Railways give a serious thought for the impleof the recommendations mentation made by the Kunzru and Sikri Committees.

I wish the Hon'ble Minister to raise the compensation for death resulting in accidents from Rs. 50,000 to Rs. 1

As far as introduction of new railway lines or trains is concerned, the nation as a whole should be taken into consideration for removing the regional imbalances. Even no regional imbalance is there, Andhra Pradesh Chief Minister has been saying

that Andhra Pradesh is receiving a step-motherly treatment, though it is not so.

Since many Hon'ble friends have covered the entire ground by participating in the debates on railways. I will confine myself to the salient points pertaining to my State of Andhra Pradesh.

Andhra Pradesh, according to me; received a raw deal in the present budget. There is no new survey for any new line and no new trains have been introduced in Andhra Pradesh. The only new railway line that was sanctioned to Andhra Pradesh after independence is the Nadikude Bibinagar line and this is going at a slow pace. I request the Hon'ble Minister to see that this Nadikude Bibinagar line is completed as expeditiously as possible.

I might also tell him that the Prime Minister of the country is representing Andhra Pradesh and I hope the Railway Minister will see that the needs and demands of the people of Andhra Pradesh are catered to and attended to.

Secondly a railway bridge was opened at Begumpet and there was a demand to ease the traffic congestion at Sanatnagar in Hyderabad. Hyderabad is an important city and I hope the construction of this bridge will be taken up very soon.

Hyderabad is a cosmopolitan and fast developing capital and its population has increased very considerably. I request the Hon'ble Railway Minister to see that the circular railway system be sanctioned to the twin cities of Hyderabad and Secunderabad.

I also, request the Hon'ble Minister to see that the electrification of Vija-yawada-Balarshah section, Vijavawada-Waltair section and Kazipet-Secunderabad section be taken up.

I also submit for his consideration that Vizar is a fast developing industrial centre with a ship-building yard and with a natural port. A gigantic steel plant is also coming up there. Some public sector units are also there. There is a lot of loading and

unloading activity by the railways there. In view of this and also to have administrative viability and ease, I would request the honourable Minister to see that the Waltair Division of the South-Eastern Railway is attached to the South-Central Railway at Secunderabad.

I am also told that the State Government has addressed a letter to the Railway Minister about the establishment of a coach factory at Kazipet. The State Government is prepared to create the necessary infrastructure, that is, they are prepared to make available land, electricity and water. I hope that the Government of India will take necessary action, as the State Government is prepared to create the necessary infrastructure, to see that the coach factory is established at Kazipet.

As far as running of trains in Andhra Pradesh is concerned, Madam, the people there are experiencing great hardships, particularly the people in the coastal districts there. People in the Visakhapatnam, Srikakulam East Godavari, West Godavari districts Waltair are erperiencing great hardships and difficulties in reaching Delhi. Previously there was a biweekly compartment which was hauled by the G.T. Express which was given up since April 1982. The people are finding it very difficult now because the compartments are not attached and the only compartment available for the passengers is in the Chatisgarh Express. There are two compartments attached from Waltair to New Delhi. I would request the honourable Minister to see that at least two compartments are attached to the Godavari Express. First Class and Second Class, so that they can be attached to the GT Express at Vijaywada. If that is not possible, at least he can think over the possibility and feasibility of providing five or six compartments from Waltair to Kazipet so that these five or six compartments can be attached to the Andhra Pradesh Express. That would way of meeting the demands of the people from Andhra Pradesh, particu-

[Shri B. Krishna Mohan] larly those from the five districts that I mentioned. They are experiencing hardships and difficulties reaching Delhi. Even if they catch the Tamil Nadu Express and reach Vijayawada, there is no connecting train for them. The Tamil Nadu Express reaches there at 6-55 in the morning and the Madras-Howrah Mail leaves at about 6-30. So, the passengers from Delhi, if they have to go to Waltair, have to spend about eight hours at Vijayawada station. I would, therefore, request the honourable Minister to see that at least two compartments are attached to the GT Express.

Then, Madam, as far as the condition of the compartments is concerned, particularly the First Class compartments in the Howrah-Guntur and Howrah-Madras trains, they are in a very bad shape and they have to be replaced. In most of the compartments, water from the toilet enters the compartments and the lights are not working and the fans also are not working. Most of the First Class passengers are pass-holders or they are MPs and others. Yet, you are charging exorbitantly for the First Class. So, a duty is cast on you to see that at least the minimum basic amenities are provided in these compartments. Then, as far as the catering service is concerned, that too has to be improved. As far as the catering is concerned, I would like to suggest that the facility that is available in the Rajdhani Express should be extended to the other superfast trains also. I would also request the honourable Minister to think over the feasibility of running a Rajdhani Express from New Delhi to Madras with a halt at Vijayawada.

With these few observations, Madam, I fully support the Appropriation Bills. Thank you, Madam.

THE VICE-CHAIRMAN (DR. (SHRI-MAT)) NAJMA HEPTULLA): Now, Shringti Ila Bhattacharya.

*SMRIMATI ILA BHATTACMAR-YA Tripura): Madam Vice-Chairman,

the Hon. Minister has moved three Appropriation (Railways) Bills, asking for the grant of thousands of crores of rupees. These grants relate to 1984-85, 1983-84 and 1982. While supporting or opposing these grants, I must bring it to the notice of the House that having these grants of thousands of crores of rupees, let Government put tremendous economic pressure upon the people. The passenger fares and freight charges have been increasing for the last few years. The common people are adversely affected due to the increase in passenger fares. Fifty per cent people in our country live below the poverty line. But they are also required to travel by rails. They usually travel by second class. But in the past few years passenger fares in the second class were increased. Consequently, the poor people have been affected economically as they all belong to the category of second class passengers. In 1980-81, surcharge for second class passenger fare has been increased by ten per cent. In 1982-83, after every five kilo metres, Rs. 2.5 Paise has been increased by 4 paise slab-wise. The maximum increase was from 50 paíse to 70 paise. In the same year the passenger fare upto 400 kilo metres has been increased from Rs. 19.50 paise to Rs. 22. Again, there has been an increase in passenger fare from Rs. 47 to Rs. 52. Therefore, the government is pushing the people to economic crisis by increasing the passenger fares in this manner. Similarly, Madam Vice-Chairman, freight charges were increased during the

past three years. It is but na-3 p.M. past three years. It is but natural in our country that the businessmen pass the increased freight rates to the consumers by increasing the prices of commodities. So the apeople are affected both ways. On the one hand, they are paying increased passenger fares.

^{*}English translation of the original speech delivered in Bengali.

On the other, they are forced to buy commodities at increased prices. So, the government is increasing the economic burden upon the people both ways.

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The Hon. Minister very often says that he is looking into the increased amenities for railway passengers. has been mentioned in the Railway year Book that long-distance trains will be given special importance. In other words, long-distance passengers will be provided with more amenities. But what about the short-distance passengers? The Hon. Minister must know that among the railway passengers the short-distance passengers are in majority in the country. These short-distance passengers come from rural areas and suburbs to cities for employment and business. They are mostly poor people. They are either vegetable venders or industrial workers. Such commuters are in majoamong railway passengers throughout the country. So the Government must pay special importance to the short-distance trains. But the government is not increasing the number of coaches for the suburban trains. Consequently, the short-distance passengers are facing great difficulties in carrying on their jobs. While increasing the passenger fare for the shortdistance trains, it is the duty of the government to increase the number of coaches for the suburban trains.

The Coach Augmentation Committee particularly recommended for increasing the number of coaches for suburban trains. But that recommendation has not yet been implemented. Only eighteen EMU Coaches and fiftyfour other coaches have been increased. Consequently, the short-distance passengers are suffering very much. During the period 1980 to 1983, the number of passengers has been increased from 3613 million to 3655 million. But in proportion to the rise in passengers the number of coaches has not been increased. In 1980-81, the number of coaches was 27,410. But in 1982-83 it came down to 26,894. Consequently, the people are travelling in trains like cattle dumped together in a cage. It is, therefore obvious that the government is not increasing the amenities for the passengers in proportion to the rise in fares.

The Hon. Minister very often promises that he will improve the catering service. But this service is extremely bad. Only in Rajdhani Express the service is a little better. But the food in other trains is unfit for human consumption. Even boiled insects are found in food. I have personal experience in this matter. The Railway Minister is also thinking about this matter. He proposed to set up a Catering Service Corporation. But that proposal has not yet materialised.

The Hon. Minister very often promises to improve punctuality for trains and safety for passengers. I do not want to say anything about safety but I shall say something about punctuality. These days late running of trains has become a regular feature. Even a train like Rajdhani Express runs time to time late by half-an-hour. It could not be imagined previously.

What is the condition of Railway workers? They are responsible for operating railway service throughout the country. Railway tracks are spread throughout the country like veins in human body. These workers keep these veins alive.

There are many unions in the Railways. They are trying to improve the service conditions of the workers. So the government should negotiate with all the Unions. But they are not recognising all the these Unions. They are giving recognition on a selective basis in order to create disunity among Consequently, victimised workers. members of the staff are not getting justice. In 1981, Loco-running staff went on strike to press their demands. Their demands was that their duty hours should be limited to ten hours a day. But the government took drastic action against the strikers. hundred and ten workers faced dismissal from jobs. Five hundred and eighty-two workers faced premature retirement. Break-service was applied to seven thousand five hundred workers. Besides, punishments were

[Shrimati Ila Bhattacharya]

The Appropriation

awarded in other forms. One thousand seven hundred members of Locorunning staff were either suspended or retrenched. This shows the class mentality of this Government. Government takes pride in the fact that they have succeeded in establishing industrial peace. We shall see how they can maintain peace in industries

Railway Passes are provided to the employees and their families. It is very strange that the dependent parents of the employees are not provided with Railway Passes. This way, the Railway authorities are teaching the employees to neglect their dependant parents.

The Railway Minister made a promise that he would introduce Circular Railway in Calcutta within six months. But what has happened to his promise now?

I shall say something about construction and extension of new railway lines. A speaker referred to the construction of new railway lines in Andhra Pradesh. Telengana is a sensitive area but no railway expansion has till now taken place there. Medak has not been connected with Karimnagar and other important centres through railway lines. Now let us come to the North-Eastern region. This region is within Indian Union. This region is very backward from industrial and communication points of view. The British Government constructed railway line upto Dima-Thereafter, there has been no railway expansion in that state. There is also no new railway line in Manipur. So is the case with Mizoram and Meghalaya.

The integration of Tripura with Indian Union took place in 1949. After intergration, the people of Tripura hoped that the government of India would do a lot for improving the economic condition of that State. poor people of Tripura thought that their State would develop industrially under the Congress regime and indus-

trial growth would generate employment opportunities for them. also thought that communication facilities would grow in their State. But all the hopes of the people of that State have been dashed to the ground. improvement has so far made. In 1979, during the regime of Janata Party, a railway line Dharmanagar to Kumarghat was sanctioned. This work is being done by the North-Eastern Railway in two phases. It will take another two years complete the first phase of the work. It is the demand of the people of Tripura to have railway line from Dharmanagar to Agartala via Kumarghat. A State cannot develop industrially without railway expansion. This is true in the case of every State in the world. Railway expansion will facilitate the carrying of raw materials and finished products. This is the basic requirement \mathbf{of} industrial growth.

We made a proposal to the Central Government to set up a Paper Mill in Minister of Industry Tripura. The rejected the proposal on the ground that there was no railway facilities in the State. Then we approached the Railway Minister. He said that railway line would not be constructed in Tripura as that would prove uneconomic because Tripura was not having industries. So the people of Tripura are between two fires.

Our demand is to have railway line from Kumarghat to Agartala. The North-Eastern Council sanctioned Rs. Five lakhs for survey work. Government of India made a proposal that railway lines should be corstructed from Kamalpur to Khowai via Manu, Ambasha and Teliamura. This proposal was expensive and time-consuming as many tunnels through hills and many bridges over hill rivers were required to be constructed. So the Government of Tripura made an alternative proposal as it involved less time and less expenditure. wanted the construction of new railway lines from Kumarghat to Agartala via Halahali, Manikbhandar and Khowai. This line will cover only

120 kilometres. It will require construction of few tunnels. But this proposal has been described as "unsound" by the Ministry of Defence on the ground that the railway tracks will come on the borders of Bangladesh If this objection of the Ministry of Defence is accepted, Tripura cannot have new railway line as it is surrounded by Bangladesh. For the industrial growth of Tripura the railway line, as proposed by the State Government. must be accepted in spite of the fact that that State is having borders with Bangladesh. Railway expansion will enable to people of Tripura to come out of their State. It will facilitate the ow of raw materials to that state. It will also enable the finished products to go out of that state.

The Minister of Industry are not sanctioning industries for Tripura on the ground that it has no railway faci-But the Railway Minister is not willing to improve railways system there on the ground that it will prove uneconomic. So we are in a situation. The Minister of Railways should reject the decision of Ministry of Defence. The State government has also pressed the Railway Ministry to that effect. I request that the alternative proposal of the State Government should be reconsidered.

Tripura is populated by refugees. It is also populated by tribals. So, this State deserves special sympathy from the Railway Minister. I think, the Hon. Railway Minister emembers that I made a question to him about the progress of Construction of cailway line from Dharmanagar to Kumarghat. He repliled that it could not be completed because of deterioration in law and order situation in my Everybody in this House knows that it was admitted by Shri Nihar Ranjan Laskar that Tripura was a very peaceful State. A large section of extremists have already surrendered to the State Government with their arms. So the atmosphere in that State now is quite peaceful and the Statement.

made by the Hon Railway Minister, cannot be taken as correct. I suspect that Tripura is not developing because the people there voted left Front to During the campaign in the last election the Hon. Minister himself said in various public meetings that the people of Tripura should vote Congress (I)-Tripura Upjati Juba Samiti Alliance to power in order to get adequate Central assistance for the development of their State. I have sufficient ground for my therefore. suspicion as to why Tripura is not geting sufficient financial aid from the Centre for its development

I oppose three Bills, moved in the House.

श्री. राम भगत पासवान (बिहार): उपसभाध्यक्ष महोदया. मैं ग्रापके प्रति बहुत ग्राभार प्रकट कर रहा हूं क्योंकि म्रापने मझे बोलने का म्रवसर दिया। मैं रेल मंत्री महोदय को बहुत धन्यवाद देता हुं श्रौर इसके ग्रलावा जो विनियोग विधेयक रेलवे का प्रस्तुत किया गया है उसके समर्थन में खड़ा हम्रा हं ।

महोदया. मैंने श्रपने उपसभाध्यक्ष रेलवे बजट के भाषण में कहा था कि रेलवे हर विकास का ग्राधार स्तम्भ है। विकास के लिए, व्यवसाय के लिए, उद्योग के लिए ग्रौर सामाजिक सेवा के लिए हर दिष्टकोण से यह बहुत बड़ा विकास का साधन है । इसलिए सरकार को ग्रधिक से ग्रधिक ध्यान इस पर लगाना चाहिए । मंत्री महोदय ने जो मांग की है रेलवे के विकास के लिए उसको हर तरीके से सरकार को पूरा करना चाहिए, उससे ग्रधिक ही देना चाहिए। उपसभाध्यक्ष महोदया, सरकार की नीति है कि पिछड़े हुए इलाके का विकास करना चाहिए। स्राज भी भारत में ऐसी जगहें हैं जहां से सुबह में गाड़ी जाती है तो फिर दूसरे रोज रात में लौटती है या रात में

[श्री राम भगत पासवान]

जाती है तो सुबह लीटती है। जहां रेल चल रही है वहां विकास हुन्ना है, जहां रेल नहीं वह एरिया बिलकुल ग्रविकसित है। इस लिए मंत्री महोदय का ध्यान वहां जाना चाहिए जहां ग्राजादी के बाद भी रेल के विकास का एक भी कार्य नहीं हुन्ना है, उदाहरण के लिए उत्तर बिहार । उत्तर बिहार, मंत्री महोदय, ऐसी जगह है जहां कि भ्रादमी गाड़ी पकड़ने के लिए जाय तो सौ किलोमीटर चल कर जाता है, उत्तर में जायं तो यह हालत है, पूर्व में तो गाड़ी ही नहीं है, पश्चिम में भी 60 किलोमीटर चलना पड़ता है--ऐसे-ऐसे वीरान रिरया हैं। सर्वे हो चुका है, सरकार के सामने सारी रिपोर्ट है, जैसे सकरी-हसनपुर का सर्वे भी हो गया, बहुत म्रविकसित एरिया है, वहां के लोगों को 60-100 किली-मीटर चल कर जाना पड़ता है । वहां अभी तक कार्य ग्रारम्भ नहीं किया गया

दूसरी इम्पारटेंट लाइन है दरभंगा-समस्तीपुर ब्राडगेज लाइन जिस के लिए स्व० ललित नारायण मिश्र ने हजारों लोगों के सामने ग्राश्वासन दिया था, उसी रोज उनका स्वर्गवास हुन्ना था, बम लगा था, उन्होंने कहा था कि श्रगली बसन्त-पंचमी तक यह कार्य पूरा हो जायेगा । वह नहीं रहे, उस के बाद केदार पांडे जी ने 30 स्प्रपेल '81 को उदघाटन कर दिया । श्राप के श्रधिकारी लोग पहुंच गये, वहां मेटीरियल भी गिर गया, कार्य प्रारम्भ भी हुम्रा लेकिन फिर स्थगित कर दिया गया । जनता की इतनी बड़ी फरियाद को म्रापकी म्रफसर-शाही ने बफना दिया है । मंत्री महोदय को मालुम होगा कि हर रोज वहां पर भरेस्ट हो रहे हैं रेलवे लाइन बनाने के

लिए, हर रोज ग्राप के इंजन को रोका जा रहा है । हमारा भ्राग्रह है कि दरभंगा-समस्तीपुर ब्राडगेज लाइन का, जो सिर्फ 30 किलोमीटर है, का निर्माण कार्य प्रारम्भ करा दें । इस पर 8-10 करोड़ रूपये लगेंगे। इस के न होने से उत्तर बिहार सारे हिन्दुस्तान से कट-म्राफ है । इस लाइन के न होने के कारण बड़ी लाइन से ग्राने वाला सामान समस्ती पूर में उतार दिया जाता है, वहां से ट्रॉशिपमेंट के लिए माल 15-20 रोज पड़ा रह जाता है । सरकार को 50 हजार रुपये पर डे डेमरेज के रूप में देने पड़ रहे हैं । इस कारण सरकार को भी क्षति है। पब्लिक का आक्रोश तो है ही । स्राप को मालूम होगा 25-30 हजार जनता ग्रा रही है ग्रापके निवास पर मांग करने के लिए श्रीर मुझे उस में त्रागे किया जा रहा है। जनता की फरियाद को मैं ठुकरा नहीं सक्ंगा । मैं भी उन के साथ ग्राकर श्राप के सामने धरना दूंगा । उस लाइन के लिए ललित नारायण मिश्र ग्राश्वासन भी दिया था ग्रौर उसी सिलसिले में बम भी लगा था, ग्राज भी हमारे पैर में उस के टुकड़े हैं। इसलिए हमारा स्राग्रह है कि उस का कार्य प्रारम्भ कर दें। पहले कैसे कार्यप्रारम्भ होंगया था ग्रौर ग्रब क्या हुन्रा कि फंड नहीं हैं । यह जनता के साथ बहुत बड़ा विश्वासघात किया गया है। इसलिए, रेलवे मंत्री जी, ग्राप ग्रनिवार्य रूप से इस कार्य को प्रारम्भ कीजिए।

इसी तरह लहरिया सराय से बहुत ही इंटीरियर इलाका है । म्राप कृषया इस का भी सर्वे करा कर कार्य प्रारम्भ करायें । मैंने पहले भी कहा है कि यह ऐसा म्रविकसित एरिया है जहां रेल पकड़ने के लिए लोगों को सौ-सौ किलो-मीटर जाना पड़ता है, जहां विकास का कार्यं नहीं हुन्ना है । महात्मा गांधी सेतु बन जांने से उत्तर बिहार की पूर्वोत्तर रेलवे में जितनी गाड़ियों चल रही हैं वह सब नाकामयाब हो गयी हैं इसलिये कि पूल पार करके लोग बसों से चले जाते हैं । डाइरेक्ट लाइन पर गाडी नहीं है ग्रीर जो गाडियां चल रहीं हैं जैसे पटना से दरभंगा जाने के लिये जो गाडी है वह 14.15 घंटे का समय लेती है जब कि बसों से लोग 3 घंटे में वहां पहुंच जाते हैं । वहां कोई डाइरेक्ट गाड़ी नहीं है। इसलिये मैं स्राप्रह करूंगा कि स्राप एक डाइरेक्ट गाड़ी कम से कम समस्तीपुर तक दें ग्रौर वहां से उत्तर बिहार जाने के लिये कनेक्टिंग ट्रेनं दें ताकि लोग वहां भ्रासानी से जा सकें।

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ग्राप की दानापुर एक्सप्रेस चल रही है। वह रात में 5 बजे खुलती है। वह बेकार गाड़ी है ग्रीर उसमें जो चलते हैं वे डब्ल० टी० चलते हैं। दूसरे लोग बस से चले जाते हैं। मेरे सवाल के जवाब में बताया गया है कि यह गाड़ी व्यवसायियों ग्रौर कोर्ट कचहरी वालों की सुविधा के लिए चली है। लेकिन ऐसे लोग इसमें नहीं चलते । मैं जानना चाहता हुं कि प्रतिदिन पटना से समस्तीपुर के लिये इस गाड़ी में कितने टिकट बिकते हैं । मैंने ग्राग्रह किया था कि इसका समय 12 बजे का कर दिया जाय दिन में । उस समय तक पटना स्टेशन पर दिल्ली से डिलक्स पहुंच जाती है ग्रौर मगध एक्सप्रेस भी पहुंच जाती है । दक्षिण भारत की गाड़ियां थीं वहां उस समय तक पहुंच जाती हैं। उनका कनेक्शन ले. कर यह 12 बजे दिन में समस्तीपुर जा सकती है ग्रौर ऐसा होने पर उन पैसेंजर्स को बस नहीं पकड़नी पड़ेगी। यह मेरा सुक्षाव था जिस के बारे में श्राप के श्रधिकारियों ने श्राप को गलत रिपोर्ट दी है और भ्राप उसे मानने

नहीं जा रहे हैं। मैं चाहता हूं कि ग्राप दानापूर एक्सप्रेस को 5 बजे के बजाय दिन में 12 बजे चलाइये !

भटनी-बनारस कंर्वशन लाइन के बारे में विबाद उठ खड़ा हुन्ना है, इस लाइन की सार्थकता के बारे में मेरे पास एक कोटेशन है जो मैं पढ़ कर सुना देना चाहता हूं । वह इस प्रकार

"Gorakhpur Division consisting of 4 districts, Varanasi Division consisting of 5 districts and Faizabad Division consisting of 6 districts including Sultanpur, constitute 15 most backward districts of Eastern U.P. having a population of over five crores with the highest population density and the lowest per capita income in the The project mentioned above will benefit 9 districts of Gorakhpur and Varanasi divisions.

These 9 districts contributed the freedom struggle in the highest traditions of selfless sacrifice dedication to removal of the British from the country. Countless lives were lost and families uprooted in the process. The area provided excellent leadership to the freedom struggle. It is ironical that after independence most of these leaders chose to leave the Congress and join the opposition. Accordingly, they continued to play the role of opposition in independent India as much as they did in British India. On the political front, therefore, a crisis began to take root.

On the economic front, the poor people of this area used to migrate growing urban conglomeration like Bombay and Calcutta. They also used to go overseas to countries like Singapore. Fiji etc., in search of jobs. But with growing population and increasing parochialism in West Bengal and Maharashtra, these avenues ly became restricted. Similarly though competition from other countries restricted the outflow of manpower

श्रि: रस भगत पातवानी

from these districts to other countries like Singapore etc. The net result was. that unemployment soared high and the economic despondency acute."

It is further said:

"I am, therefore, to request that Rs. 15 crores may kindly be allocated for this project in 1983-84 out of the additionality of Rs. 160 crores which the Planning Commission have made available for railways develop-I appreciate that the additionality of funds is for committed projects but what I have stated the oregoing paragraphs only adds to that commitment of the Government and the party to the public welfware. If somehow it is not possible to allocate the entire amount within 1983-84. it should be allocated for 1984-85 denitely

It goes without saying that if Goternment agrees to stepping up the work on this project, it will have great impetus to the interest of the party in the coming elections in the Gorakhpur and Varanasi division."

तो कहने का मतलब यह है कि वाराणसी पटना--वाराणसी की जो ब्राड गेज लाइन है उसको प्रविलम्ब पुरा कर दें तो बड़ी कुपा होगी।

महोदया, मैं रिजर्वेशन के बारे में भी कुछ कह देना चाहता हं। मैंने बार-बार आग्रह किया है कि गैंड्यूल्ड कास्ट ग्रीर गैंड्यूल्ड ट्राइब्ज का जो कोटा है वह पूरा नहीं होता है। तो स्राप क्यों नहीं हरिजनों के लिये एक सैल कायम कर देते हैं हर जोन में ताकि रिजर्वेशन का जो कोटा सरकार ने फिक्स किया है उसको भरा जा सके। हमें मालम है कि ग्रच्छे-प्रच्छे केंडीडेट्स जाते हैं ग्रौर न्युनतम योग्यता मैट्कि है, उसके स्थान पर डिग्री वालें लगाये जाते हैं, इस प्रकार से रिजर्वेशन का लाभ शेड्युल्द कास्ट ग्रौर शोड्यूल्ड ट्राइब्ज को नहीं देते हैं। हम सरकार से ग्राग्रह करेंगे कि शैड्यूल्ड कास्ट ग्रौर शैडयल्ड टाइब्ज की नियक्ति के लिये जो कोटा निर्धारित किया है उसके लिये एक सैल कायम कर दीजिये ताकि उनको कोटे के अनुसार नियक्ति मिल सके।

उपसभाध्यक्ष महोदया, रेलवे में जो बर्थ रिजर्वेशन है उसके बारे में भी मैं कह देना चाहता हं। मख्य स्टेशनों, जैसे बम्बई. कलकत्ता. मद्रास. पटना ग्रादि सभी स्टेशनों पर रिजर्वेशन में बड़ी धॉधली है। एक-एक महीने पहले रिजर्वेशन कराना पडता है। उसमें भी पैसा देकर। इसलिए हम आग्रह करेंगे कि स्राप वहां पर कंम्यटर की व्यवस्था कर दोजिए ताकि लोगों को किसी प्रकार की कठिनाई न हो ग्रौंर ठीक प्रकार से रिजर्वेशन हो सके।

महोदया. मैं ग्रार० पी० एफ० के बारे में कहना चाहता हं। रेलवे में जितनी चोरियां हो रहा है, उनका मुख्य कारण ग्रार० पी० एफ है। जितने काइम हो रहे हैं. स्रभी परसों के ग्रखबार में ग्रापने पढ़ा होगा कि पूर्वी-त्तर रेलवे के पर्णिया में एक भाई ग्रौर बहन जा रहे थे, स्रार० पी० एफ० वालों ने उनके साथ बलात्कार किया ग्रीर बहत बडा गांव इकटठा हम्रा। सारी रेलवे का सारा कानन ग्रार० पी० ए० वालों ने श्रपने हाथ में ले रखा है। वे नाजायज तरीके से पैसेंजरों से पैसा भी ले लेते हैं ग्रौर सफर भी ऊंचे क्लास में करते हैं। जिन सीटों की रिजर्वेशन होती है उन पर भी भ्रार० पी० एफ० वाले बैठ जाते हैं। कोई भी पुलिस का स्रादमी सैकिड क्लास में सफर नहीं करता है, बल्कि वे अच्छे अच्छे पैसेंजरों की सीटों पर बैठे रहते हैं। श्रापको चाहिये कि स्टेट गवर्नमेंट से संपर्क करके जो भी पुलिस ग्रधिकारी नाजायज तौर पर रिजर्व की गयी सीटों पर सफर करते हैं उनके खिलाफ सख्त कार्यवाही की जाये। भ्रार[ु] पी० एफ० वाले जो रक्षक कहलाते हैं वे ही भक्षक बन गये हैं। स्रतः ऐसे भ्रष्ट लोगों के विरुद्ध कड़ी से कड़ी कार्यवाही की जानी चाहिये । महोदया, कहीं भी स्टेशन मास्टर और आर० पी० एफ० में मेल नहीं है। स्टेशन मास्टर को सुरक्षा के लिये बुलाया जाये तो वे ग्राते नहीं हैं। ग्रभी हाल ही में समस्तीपुर स्टेशन पर सुपरिटेडेंट को बुलाया तो ग्रार० पी० एफ० वालों ने स्टेशन ग्रधी-क्षक के ऊपर केस कर दिया। ग्रारः पी० एफ० वालों से रेलवे के ग्रधिकारी भी कछ नहीं बोलते हैं। ग्रभी दरभंगा स्टेशन पर एक बोरे सीमेंट मांगा, उसने नहीं दिया तो राम विलास ने उसकी रिपोर्ट की तो उसके खिलाफ कस कर दिया। तो ग्रार० पी० एफ वाले सारे काइम की जड़ हैं, नाजायज तरीके से पैसजरों को भी लूटते हैं ग्रौर रेलवे की प्रापर्टी को भी बेतरीके लुटते हैं। इसलिये इनके ऊपर कम से कम ग्राप नियंत्रण लगाइए।

उपासभाध्यक्ष महोदया, मैं रेल मंत्री महोदय का ध्यान पंक्चुग्रलिटी की तरफ दिलाना चाहता है। प्वीत्तर रेलवे में पंक्चु अलिटी नाम की कोई चीज नहीं रही। ग्रापने बहुश सुधार किये हैं, ग्रापके जमाने में ऐक्सीडेट्स भी कम हुये हैं, सुविधाएं भी काफो आपने प्रदान की हैं, कुछ पंक्नुप्रलिटी भी ग्राई है, जनता इसके लिये ग्रापको धन्यवाद दे रही है, हम भी बहुत धन्यवाद देते हैं, लेकिन कहीं-कहीं स्रभी भी स्रापके ग्रच्छे प्रशासन का प्रभाव पहुंच नहीं पाया है। इसलिये वहां पर भी बननी चाहिये । उत्तरी विहार में जितनी गाड़ियां चल रही हैं, नार्दर्न ईस्टर्न रेलवे की, ग्राप पता लगा लीजिये कि जो इनका स्टार्टिंग प्वाइंट है वहीं से ये गाड़ियां चार-चार घंटा लेट चलती हैं। जब पता लगाते हें तो कहा जाता है कि ड्राइवर नहीं है, साहब नहीं ग्राये हैं, कभी कहते हैं कि कोयला नहीं है, इंजन ठीक नहीं है । लेकिन जब इमरजेंसी थी तो सारी चीज समय पर मौजूद रहती थीं। इसलिये नार्दर्न ईस्टर्न रेलवे में खास कर समस्तीपुर डिविजन में जो गाड़ियां चल रही हैं वे बहुत लेट चल रही हैं। इस तरफ ध्यान देने की जरूरत है।

[उपसभाष्यक (श्रीमती मार्गेट ग्राल्वा) पीठासीन हुई]

इस लाइन पर जो गाडियां चलने वाली हैं ग्रौर जो ट्रेक हैं वे बहुत ही पुराने हो चुके हैं। फर्स्ट क्लास के जितने भी डिब्बे हैं ग्रौर सैकिड क्लास के डिब्बे हैं उनमें कोई फर्क नहीं रह गया है। बल्कि जो फर्स्ट क्लास के डिब्बे हैं वे ज्यादा खराब हैं। न वहां पर कोई सीट है ग्रौर पाखाना में इतनी गन्दगी है कि बैठा नहीं जा सकता। लाइट की कोई व्यवस्था नहीं है। इसलिये हम श्राग्रह करेंगे कि उत्तरी बिहार में पूर्वोत्तर लाइन पर जो स्नापके कोचेज हैं उनकी मरम्मत कराई जाये ताकि जनता को ग्रधिक से ग्रधिक सुविधा मिल सके। उत्तरी बिहार के जो तीन स्टेशन हैं सोनपुर, हाजीपुर ग्रौर दरभंगा, इनमें विजली बहत कमी रहती है। रात-रात भर वहां लाइट नहीं रहती है। एक-दो स्टेशन पर तो लाइट की व्यवस्था है लेकिन अधिकांश स्टेशनों पर ग्रंधेरा रहता है । इससे यात्रियों को खतरा बना रहता है । चोरी-डकैती हो जाती है। इसलिये हमारा श्राग्रह है कि वहां पर इमरजेंसी लाइट की व्यवस्था कराई जाये ताकि यात्रियों को सुविधा मिल सके। इन शब्दों के साथ मैं मंत्री महोदय के प्रति बहत ग्राभार प्रकट करता हुं कि इन्होंने रेलवे में बहुत सा सुधार किया है। मैं अन्त में यह स्राग्रह करूंगा कि पिछड़े क्षेत्र समस्तीपुर दरभंगा की जनता की फरियाद को स्राप सुनें लें स्रौर स्रवलम्ब उनकी मांग को पूरा करें, स्रापकी बड़ी कृपा होगी। इन शब्दों के साथ में श्रापका पनः धन्यवाद करता हं।

श्री राम लखन प्रसाद गुप्त (बिहार)
उपसमाध्यक्ष महोदया माननीय मंत्री महोदय
तीन विनियोग विधेयक एक साथ लाय हैं जो
10 हजार 65 करोड़ ग्रीर 86 लाख के हैं।
रेलवे की ग्रावश्यकता पर हमारे पूर्व वक्ता
श्री पासवान जी ने बहुत ही सही कहा है कि
सभी तरह के उत्थान के लिये रेल की ग्रावश्यक-

[श्री राम लखन प्रसाद गुप्त]

ता है, इसमें कोई शंका की बात नहीं है। जिस तरह से देश की आबादी बढ़ती जा रही है, इसक विकास और इसकी ग्रर्थ व्यवस्था में जितना सुधार होना चाहिये उस हिसाब से रेलवे का विस्तार होना ग्रावश्यक है और उसके लिये जो विनियोग विधेयक ग्राया है मैं उसका सहर्ष समर्थन करता हूं। परन्तु मैं यह भी कहना चाहता हूं कि मुझे मौका मिला है रेलवे की कार्यकलापों को नजदीकी से देखने का। लगभग सारे देश के, उत्तर से दक्षिण छोर ग्रीर पूर्व से पिच्चम छोर तक के सभी स्टेशनों को देखने का मौका मिला है।

श्री जगदम्बी प्रसाद यादव (विहार)ः मालदा नहीं देखा है।

श्री राम लखन प्रसाद गुप्त: मालदा भी देखा है। सभी को देखने से यह साफ पता चलता है कि हर जगह जितनी भी बातें हुई हैं सभी बातों का एक ही निष्केषं निकलता है कि फंड्स की कमी है। हर जगह जरूरी है कि फंड्स को बढ़ाया जाए। फंड्स की कमी के कारणबहुत सारे कर्मचारी, बहुत सारे विभाग बहुत ग्रधिक दिनों तक काम नही कर पाते हैं क्योंकि कोई भी काम शुरू करने के लिये योजना तो बना ली जाती है उसके लिये जो पदाधिकारी हैं, जो कर्मचारी हैं वे ्सब नियुक्त हो जाते हैं परन्तु जब फंड समाप्त हो जाता है तो वह बैठ जाते हैं। बैठ जाने के कारण उसका भार बहुत बढ़ जाता है। रेल के ऊपर लेकिन काम नही हो पाता है। जो एस्टीमेट कमेटी है उसने ग्रपनी 56वी रिपोर्ट में इसके ऊपर काफी जोर दिया था। जहां पर छठी पंचवर्षीय योजना में 14 हजार 141 नये कौचेज बनने चाहिये थे उसके अगेन्स्ट में सिर्फ 5 हजार 680 कौंचज के लिये 447 करोड़ रुपये योजना स्रायोग ने दिये हैं। श्रब श्राप यह सोचिये कि 14 हजार 141 की योजना बनती है, उसके लिये छठी पंचवर्षीय

योजना में सिर्फ 5 हजार 680 कोचेज के लिय 447 करोड़ का प्रावधान कर लेने से हमारो म्रावश्यकतामों की पुर्ति नहीं हो सकती है। उसी तरीके से रेलवे के संबंध में उसी रिपोर्ट में यह कहा गया है कि जहां देक के लिये छठी पंचवर्षीय योजना में 39 हजार 48 किलो-मीटर की ग्रावश्यकता है, उसमें सिर्फ 14 हजार किलोमीटर के लिये पांच हजार करोड़ रुपयों का प्रावधान किया गया है। ये दो उदाहरण मैंने रख हैं। इन दो उदा-हरणों से यह पता चलता है कि जो हमारी योजना है, जो छठी पंचवर्षीय योजना स्वी-कार की गई है उसके अनुसार आधे से भी कम का प्रावधान प्लानिंग कमीशन की स्रोर से रेलवे के लिये किया गया है। इसके अलावा इस योजना के अनुसार काम नहीं हो पाता है जिसके कारण हालत और खराब हो जाती है। हमारे श्री लाडली मोहन निगम जी ने मंत्री साहब की बहुत ग्रालोचना की ग्रौर कहा कि मंत्री महोदय ने ग्रपने बजट भाषण में कहा कि ग्रगर यही अवस्था रही तो कुछ वर्षों के बाद रेलवे चरमरा जायेगी। परन्तु मैं उनकी प्रशंसा करना चाहता हूं। सचम्च में उन्होंने बहुत सही बात यही है। आज रेलवे की हालत इतनी खराब हो गयी है, इतनी बद्तर हो गयी है कि फर्स्ट क्लास के अन्दर फर्स्ट क्लास का टिकट होने के बावजूद भी फर्स्ट क्लास में जगह नहीं मिलती है, कोरीडोर्स में जाकर रहना पड़ता है। इसके लिये भी फंड की कमी बतायी जाती है। यह कहा जाता है कि कोचेज कम हैं, बैगन्स कम हैं, ट्रेक्स की कमी है। इन सारी चीजों की कमी है। इन सारी किमयों के पीछे जितनी भी रेलवे के संबंध में रिपोर्टस् स्राती हैं, चाहे वह रेलवे रिफार्म कमेटी की रिपोर्ट हो' चाहे ईस्टिमेट कमेटी की रिपोर्ट हो, रेलवे कंवेंशन कमेटी की पिटि हो, हर रिपोर्ट में यह बात कही जाती है कि रेलवे को रुपये की जरूरत है, रेलवे में काफी एक्सपेंशन की जरूरत है। कछ स्थानों पर मझे जाने का

मार्ग, 1984
जहां तक मैंनेजमेन्ट की बात है, उसके संबंध में भी ईस्टिमेंट कमेटी की 5 6वीं रिपोर्ट में यह कहा गया है कि रेलवे में जो एक्सीडेन्टस हो रहे हैं उनके कई कारण है उसमें स्टाफ का फेल्योर भी एक बहुत बड़ा कारण है। स्टाफ की नैंग्लीजेन्सी के कारण भी वहुत ज्यादा एक्सीडेन्टस होते हैं इसलिये आवश्यकता इस बात की है कि स्टाफ की सेफ्टी कांसिल्स बनाने की जरूरत है। यह जिम्मेदारी मेनेजमेन्ट की, ज्यवस्थापकों की, है। अगर रेलवें का स्टाफ सेफ्टी कांसियस हो जायें तो एक्सीडेन्ट कम हो सकते है। इसके

एक्सीडेन्टस का कम्पनसेशन देने के लिये लेकिन वह वितरित नहीं किया गया।
गरीव व्यक्ति जो एक्सीडेन्ट में मरते हैं वे इतनी अप्रोच नहीं कर सकते, नियम कानून भी नहीं जानते हैं। यह तो रेलवे का काम है कि एक्सीडेन्ट के अंदर जो लोग मारे जाते हैं नियम के अनुसार जितना कम्पनसेशन उनको देना चाहिए वह उनको दिया जाये। कम्पनसेशन का रुपया जमा रहे आपके यहां, यह कोई अच्छी बात नहीं है।

साथ साथ हम उस रिपोर्ट में यह

भी देखते है कि 31 मार्च, 1983 तक

46 करोड रुपयों का फंण्ड जमा है।

ग्रंत में ग्रांकर मैं ग्रंपने क्षेत की वात कहना चाहता हूं। इस क्षेत्र से हमारे मंत्री महोदय भी जुड़े हुए हैं। यह क्षेत्र उत्तरी पूर्वी क्षेत्र है ग्रीर इस क्षेत्र में हमें जितने ग्रान्दोलन चल रहें हैं, जो सारी वातें हो रही हैं वह सब हम लोग रोज देख ही रहे हैं। चाहे वह मणीपुर हो, ग्रंसम ही, चाहे नागाल हैं हो या मेघालय हो, जहां भी हो वहां पर ग्रांदोलन चल रहे हैं। इस क्षेत्र के ग्रंधिक विकास की ग्रांवश्यकता है। रेलवे

मीका मिला है। चाहे बंगलीर की स्टील फेक्ट्री हो या कोचेज का कारखाना हो, वहां पर स्थिति यह है कि केपेसिटी का 40 प्रतिशत भी काम नहीं हो रहा है। जहां पर 40 प्रतिशत भी कैपेसिटी का काम न हो रहा हो वहां की स्थिति किस प्रकार से सुधर सकती है, यह विचारणीय प्रश्न है। इस सब के लिए कहा जाता है कि फण्ड नहीं है । जो योजनाएं बनती है उनको पूरा होने में काफी वक्त लग जाता है जिससे उनका खर्चा चार गुना और पांच गुना बढ़ जाता है। टैक तैयार होने में काफी समय लग जाता है। इससे उसका खर्च भी बढ़ जाता है। इन दिक्कतों के कारण रेलवे की हालत खराब होती जा रही है? मैं कहना चाहुंगा कि रेलवे मिनिस्टर को श्रौर सरकार को इस ट्रांसपोर्ट को इतनी श्रासानी से नहीं लेना चाहिए। जिस तरह से हमारे देश की स्राबादी बढ़ रही है उस दृष्टि से रेलवे का विकास नहीं हो पा रहा है। ग्रगर यही स्थिति रही तो रेलवे की हालत श्रीर भी बिगड़ जाएगी। मैं रेलवे मंत्री जी का भाषणपढ़ रहा था। उसमें उन्होंने कहा कि मैंते वित्त मंत्रालय भौर योजना भ्रायोग से लड़-झगड़ करके यह पैसा लिया है। उन्होंने कहा कि मैंने बड़ी लाइनों को परिवर्तित करने के लिए 30 करोड़ रुपये नई लाइनों 90 करोड़ रुपये श्रौर विद्युतीकरण के लिए 160 करोड़ रुपये ग्रौर रेल लाइनों का नवीनीकरण करने के लिए तीन सौ करोड़ रुपये उपलब्ध कराये है। परन्त् मैं नहीं समझता कि इतने रुपयों से काम हो पाएगा। इसलिए मैं मंत्री से यह कहना चाहंगा कि इसके लिए ग्रापको ग्रौर भी ज्यादा प्रयत्न करना होगा एकाउन्टेबिलिटी हैं ग्रापकी रेलवे मंत्रालय के इंचार्ज हैं, ग्राप से ही सारी बातें पूछी जाएंगी।

[श्री राम लंबन प्रताद गुप्त]

ने इस क्षेत्र में काफी विकास की कौशिश की है ग्रीर बाड गेज भी बन गई है गौहाटी तक। गड गेज से जुड़े जाने से यहां के लोगों का वहत वड़ा लाभ होगा। मंत्री महोदय ने कई गाड़ियां भी चलाई है गौर बंगाल को भी कई गाड़ियों से जोड़ा गया है। जिसके कारण वहां के लोगों को वहत राहत मिली है। उनके इस वातव्य में सत्यता है कि ग्रव ऊपर में चलने वालों को संख्या कम हई है। परन्तु बिहार क्षेत्र में ग्राने के वाद हम देखते है कि उबर ग्रमो बी रेल गर्वाइवां कम हैं अभी जो इन्होंने मगध एक्सप्रेस चलाई है तो जो लुप लाइन भागलपुर जाती है मैं उसके लिये वधाई देता हं। परन्तु मेरा यह अनुभव है कि विकमशिला, मगध एक्सप्रेस के क्लास में खड़े होकर , हन एन पी० होकर भी नहीं चल सकते। इतनी भीड़ रहती है। पटना से भागलपुर तक 6 कोचेज उसमें जाते हैं। इन 6 कोचेज में पेसेंजर उसके कम से कम थ्री टाइम्स ग्रधिक रहते है। मेरा ग्राग्रह होगा कि कम से कम 10 कोचेज यानी उसमें जोडे जाये। ग्रगर ग्रौर पटना से भागलपुर तक उसमें 4 कोचेज ग्रौर जुड़ जाते है तो उससे वहत सुविधा हो जाती है,यें डिब्बे पटना में पड़े रहते हैं उसके लिये एक्स्टा कोई चीज की जरूरत नहीं है। तिर्फ चार ग्रीर कोचेज भागलपुर तक उत्तमें लगाने की जरूरत है। अपर इंडिया में कोचेत बढ़ायें, सुविधा हुई परन्तु अभी तक भी उसके अन्दर दिक्कत है। मेरा अनुरोध है कि दो कोचेज अपर इंडिया में श्रीर जोडे जायें। तिर्फ दो कोचेज जोड़ने से काफी सुविधा लोगों को होगी। लुप लाइन के बारे में जो ग्रापने ग्राइडिया इन्फार्मल कमटी में दिया था, उसकी ग्राख्वा-सन दिया था वे सभी बातें परी हुई हैं, यह

बड़ी खुशी की बात है। मैंने 6 वर्षों की अपनी पार्लियामेंटरी जिन्दगी में पहली बार देखा कि स्रापने जो कहा सो किया। जो साम्बा-सन दिये गये वे पूरे हुये । मेरा ग्रापसे पुन निवेदन है कि अपर इंडिया में दो कोचेज ग्रौर दिये जायें, मन्ध एक्सप्रेस में चार कोचेज ग्रौर जोड़े जायं। विलियारपुर एक इम्पार्टमेंट स्टेशन है । वह इसको जमुई से जोड़ता है, चकाई से जोड़ा है और क्षेत्रों से जोड़ता है। वहां पर स्टाप होता बहुत जरूरी है। वहां का प्लेटफाम इतना नीचा है कि कोई महिला क्या, हम लोग भी जब उत्तरते हैं तो उत्तरते उत्तरते भिर जाते हैं। ऐसी हालत में इब स्टेशन का जरा डेवलनसेंट किया जीय और उसे थोड़ा ऊंचा करके उसको स्टाप बनाया जाय । वहां पर बम्बई-जनता का स्टाप होना जरूरी है। ये सब कई कार्य हैं जो कि वहां पर होने चाहिये। इसमें स्रापका खर्च कोई नही है। लूप लाइन को डबल करने के लिये ग्रादेश दिये हैं। मुझे ईस्टन रेलवे के ग्राफिसरों से बात करने का मौका मिला। उन्होंने एक योजना भी दी है, 37 पुलिया बन गई हैं और कई जगहों पर कई काम हो रहे हैं। लेकिन फंड को कमी के कारण काम रुका हुआ। है। थोड़ा सा फंड उसके लिये चाहिये। मेरा अनुरोध है कि क्वील से पाक्र तक श्रौर पाकुर से भागलपुर तक लूप लाइन कर दी जाय। जमालपुर के विषय में ग्रापने जो जो ग्राश्वासन दिय थे वे सब पुरे हो गये। वहां पर एक शैंड भी लग गया है, वहां पर सविधा का प्रबन्ध किया है, स्टेशन का विकास किया है, मैं इसके लिये ग्रापको बधाई देता हं। परन्तु वहां पर जो रेलवे का कारखाना है, मेरा ग्रापसे यह ग्राग्रह है कि ग्रब रेलवे को कही दूसरी जगह कोच ग्रौर वैगन की फैक्टरीज के लिये ग्रलग से इतना भ्रधिक रुपया लगाने की कोई जरूरत नही है। जमालपुर में रेलवे का कारखाना है । यहां पर 14 हजार मजदूर काम करते हैं, इस कारखाने के पास सैकड़ों एकड़ जमीन पड़ी हुई है, न वहां पानी की कमी है, न बिजली

की कमी है और न मजदूरों की कमी है तथा न टेकनोशियनों की कमी है। वहां पर हम काफी रुपयों की वचत कर सकते हैं श्रीर उस कारखाने का विकास ग्रौर विस्तार कर सकते हैं। उसका विकास किया जाए श्रौर उसको वर्क लोड ,दिया जाए नहीं तो मजदूर वहां पर बैठे रहते हैं जितना उनको काम चाहिये उतना काम उनको नहीं मिलता है । इसलिए वहां पर कोच फैक्टरी या वेगन फक्टरी या इंजिन के विकास के लिए भी काम किया जाए। श्रंत में मैं यह कहना चाहूंगा कि मुंगेंर में एक ग्रौर पुल बनना जरूरी है मुकामा ग्रौर फरक्का के बीच में ग्रौर एक ब्रिज गंगा के ऊपर बनना चाहिये। यह मुंगेर में होना बहुत ग्रावश्यक है क्योंकि वहां का डिसटेंस कम है और म्गेर जो है वह पहाड़ के ऊपर है। पहाड़ कोई ऊंचा नहीं है जमीन का लेबल वहां बहुत नीचा है अर्थात नीचे ज्यादा फाऊंडेशन की जरुरत नहीं है । वैसी हालत में न्गेर में विज होना चाहिये। पोर्श्लिटिकल दष्टि से जो प्रभावशाली लोग है वे कोई दूसरी जगह तीसरी जगह के लिए कहते रहते हैं लेकिन मेरा ग्रंपना ख्याल है कि हाइली टेक्नोकल, शार्टेस्ट डिसटेंस श्रौर कम से कम खर्च में अगर कहीं बन सकता है तो वह पूल मुंगेर में ही बनना चाहिये । इतनी बात कह कर मैं मन्त्री महोदय धन्यवाद देते हुए यह आशा करुंगा कि जो दो चार सुझाव मैंने उनके सामने रखे हैं जो बहुत होने लायक हैं 'उनको जरूर कर दिया जाए। इतनी बात कह कर मैं ग्रपनी वात सभाष्त करता हूं।

डा० संकटा प्रकाद (उत्तर प्रदेश) : उपसभाध्यक्ष महोदया, रेलवे हमारे पब्लिक

सेक्टर का देश का सब से बड़ा इंटर-प्राइज है श्रीर सारे देश में रेलों की लाइने बिछी हुई हैं लेकिन इसके बावजूद भी ग्रभी बहुत सी जगहें ऐसी रह गई हैं जो कि रेलवे लाइन से जुड़ी नहीं हैं। वैक्षे जब भी रेलवे पर चर्चा होती है तो हम बड़ी जगहों को **ही कुछ** श्रधिक कोचेज लगाने की बात कहते हैं या कुछ नयी ट्रेनें चलाने की बात कहते हैं । मैं तो ग्रापके माध्यम से मन्त्री जी से यह कहना चाहूंगा कि देश में जो पिछड़े हुए इलाके हैं जो रेलों से अभी तक जुड़े नहीं हैं ग्रीर कहीं कहीं तो पवास-पवास, साठ-साठ मील तक चले जाने पर भी कोई स्टेशन नहीं है, ऐसे दूर-दराज के स्थानों को रेलों से जोड़ा जाना चाहिये । जो भी स्थान रेलों से या रोड से जुड़ जाते हैं वहां तरकको के रास्ते ग्रयने ग्राप ही खुल जाते हैं। वहां पर उद्योग लगने शुरू हो जाते हैं। इसलिए नये स्थानों को रेल लाइनों से जोड़ने को प्राथमिकता दी जानी चाहिये। इससे हमारे दूर-दराज के जो इलाके हैं वे तरक्की करेंगे ग्रौर बीस कार्यक्रम के माध्यम से जो हम ग्रामीण क्षेत्रों का विकास करना चाहते हैं उसमें 'बढ़ोतरी हो सकेगी । ग्राजकल टिकटलेस ट्रेवलिंग बहुत ज्यादा है । ग्रगरे ग्राप ट्रेनों में देखें विशेषकर ब्रॉच लाइनों में र्मुसाफिर तो बहुत ज्यादा हैं लेकिन उसके गुकाबले में रेवेन्यू बिलकुल नहीं श्रातः है । डिब्बों में जगह नहीं मिलती है और पैसेंजर सारे जो हैं वे बगैर टिकद यात्रा करते हैं । मैंने भी यह देखा है क्रांच लाइनों में ट्रेन में जो टिकट चेक करने वाले होते हैं वे एक स्टेशन पर 10-20 लोगों को इक्ट्ठा करते हैं ग्रौर उनको ग्रापने साथ डिब्बे में बैठा लेते हैं उनको टिकट नहीं देते हैं पैसे ग्रपनी जेव में रख लेते हैं ग्रौर दूसरे स्टेशन पर जा कर गेट पर खड़े हो कर के

उनको निकाल देते हैं ग्रौर इस प्रकार से वह सारा रेवेन्यू जो है वह टिकट चेक करने वालों की जेब में चला जाता है। मेरा कहना यह है कि इसको कड़ाई से चेक किया जाना चाहिये। ब्रांच लाइनों पर मैजीस्ट्रेट चैकिंग बढ़ा देनी चाहिये । ब्रांच लाइनों पर यही नहीं होता है उन ट्रेनों में लोग बेतहाशा सामान वगेर बुकिंग के ढिब्बों में भर देते हैं ग्रीर जो जेन्यन यात्री होते हैं उनको सफर में बड़ी कठिनाई का सामना करना पड़ता है ग्रौर उनको दिक्कतें होती हैं । इससे रेवेन्यू का भी रेलवे को लास होता है। डिब्बों में जो बल्ब वगैरह होते हैं उनकी भी चोरी होती है। तो हमें ब्रॉच लाइन्स की तरफ ज्यादा ध्यान देना चाहिए । ग्रब मैं श्रापका ध्यान श्रपने उत्तर प्रदेश की तरफ ले जाना चाहता हूं । सीतापुर एक स्थान है उत्तर प्रदेश में जो कि बहुत मशहूर जगह है ग्रौर हिंदुस्तान का सबसे बड़ा <mark>ग्राई हास्पिटल वहां</mark> है । वहां पर सभी प्रदेशों से लोग ग्रांख के इलाज के लिए **ग्राते** हैं । सीतापुर जो है वह शाहजहांपुर से **बड़ी** लाइन से जुड़ा हुन्रा है ग्रौर छोटी लाइन से बुड़हल से जुड़ा हुआ है । <mark>श्रगर हम</mark> सीतापुर से बुड़हल जो छोटी लाइन है उसको ब्राड गेज में चेंज कर दें तो गोरखपूर से सीधा णाहजहांपुर होते हुए एक सीधा रास्ता निकल भ्रायेगा भ्रौर गोरखपुर से वाया शाहजहांपुर दिल्ली के लिए सीधी लाइन हो जायेगी । इससे यह सुविधा होगी कि गोरखपुर से जो ट्रेन चलती हैं उसका लोड लखनऊ पर कम हो जायेगा ग्रौर वह ट्रेन सीधे बुड़हल सीतापुर होते हुए दिल्ली निकल ग्रायेगी ।

दूसरी बात मैं उत्तर प्रदेश के बारे में यह कहना चाहता हूं कि उत्तर प्रदेश

में जो रेलवे लाइनें हैं उनमें मीटर गज बहुत हैं । मीटर गेज को ब्राड गेज में चेंज करना चाहिए । इससे पैसेंजर्स का समय बच सकेगा और लोगों की स्विधाएं बढ़ेंगी । मैं इसी लाइन के बारे में एक बात और ग्रापके माध्यम से रेलवे मंत्री जी से कहना चाहता हूं कि सीतापुर से शाहजहांपुर तक एक कोच लगती थी 29 ग्रप में, जिसमें एक कम्पोजिट कोच लगता था । इसमें सेकेण्ड क्लास भी था ग्रौर फर्स्ट क्लास भी । कुछ दिन पहले उस कम्पोजिट कोच में फर्स्ट क्लास की जो बर्थस थीं उनको हटा दिया गया और श्रब केवल सेकेण्ड क्लास ही उसमें चलता है । तो मैं स्रापके माध्यम से रेल मंत्री जी से निवेदन करना चाहंगा कि पहले की भांति जो सीतापुर कोच 29 श्रप में श्रटैंच की जाती थी शाहजहांपुर में, उसमें फर्स्ट क्लासं की कम्पोजिट बोगी लगाई जानी चाहिए ।

इसके भ्रलावा एक ट्रेन काठगोदाम को लखनऊ से चलती है उसमें एक स्टेशन हरगांव पड़ता है । यह छोटी लाइन में है। पहले वहां काठगोदाम मेल रुका करती थी लेकिन एक दो साल से वहां पर काठगोदाम एक्सप्रेस नहीं रुकती है : मैं ग्रापके माध्यम से मंत्री जी से निवेदन करना चाहता हूं कि वह काठगोदाम ट्रेन जो लखनऊ से चलती है उसको हरगांव में रुकवाने की कृपा करें। वैसे ट्रेन्स का जाल बिछा हम्रा है ग्रौर हमारे रेलवें मंत्रालय ने ट्रेन में चलने वालों के लिए अनेक सुविधाएं दी हैं ग्रौर सुविधाएं बढ़ी भी हैं ग्रौर कोशिश भी की जा रही है कि रेलवें से लोगों को सफर में ग्राराम मिले । काफी स्विधाएं बढ़ी हैं तथा रेलों का जाल वढ़ाया जा रहा है लेकिन जरुरत इस बात की है कि पैसेंजर्स की सहलियता

the Railway Convention Committee.
Though the contribution to the Depreciation Reserve Fund and Pension
Fund have been increased considerably, the Railway Convention Com-

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the Railways to step up the revenue further so as to meet the further needs.

mittee in its 10th report has asked

In managing the railway, we almost adhere to the policy and principle which are being followed by public undertakings and corporations. But in treating the employees, are blindly following the departmental norms and policies depriving the rights of the employees. Therefore, the railway employees are repeatedly asking the Government to amend the definition of 'railway' so as to entitle them to the benefits of workmen's bonus and other facilities. But it unfortunate that there is no positive response from the Government.

The railway department must be converted into Railway Transport Corporation so that railway employees could negotiate for wage structure as in the case of other industrial undertakings and corporations. In this context, I would like to point out an important anti-long-pending demand of the railway employees who are working in Madras.

Due to the abnormal rent and lack of accommodation in Madras, most of the employees are residing in places between Arakonam and Katpadi. But the facility of concessional tickets is provided in routes Madras-Egmore-Kanchipuram-90 Madras Central to Sulurpettai-80 Kms and Madras Central to Arakonam-69 Kms. Employees who are residing at places between Arakonam and Katpadi are deprived of concessional season tickets beyond Arakonam and Sulurpettai, whereas railway authorities have permitted non-railway commuters to avail the season ticket facility upto 150 Kms When the railway is kind and generous enough to give this concession to non-railwaymen, is it not unfair and

को ध्यान में रखते हुए जो दिक्कतें हैं उनको ग्रीर ग्रधिक दूर करने की कोशिश की जाये । कभी कभी उपसभाध्यक्ष महोदया, ऐसा होता है कि क्रांच लाइन में विशेषकर अगर बारिश होने लगे श्रौर पैसेंजर्स ट्रेन में सफर कर रहे हैं तो ज्यों ही चार बंदें पानी की पिरी उनको ग्रपना बिस्तर संभालना पडता है। उसमें कभी कभी ऐसा होता है कि अनर स्टेशन के बाहर बैठे होते तो चाहे कम भीगते लेकिन ट्रेन में बारिश खत्म होने के बाद भी वारिश होती रहती है ग्रौर लोग भीगते रहते हैं । यह भी देखना चाहिए ग्रौर जो पुराने कोवेज हैं उनको दुरुस्ती होनी चाहिए, उनको ठीक करना चाहिए ।

उपसभाध्यक्ष महोदया, श्रांच लाइन के बारे में मुझे बड़ा कटु अनुभव है। कभी कभी यह होता है कि बहुत पुराने इंजन लग जाते हैं। मैं सीतापुर से शाहजहांपूर होकर दिल्ली स्राता हं, वहां से बांच लाइन आती है, उसमें इतने पुराने इंजन लगते हैं कि वे 10-15 किलोमीटर को रफ्तार से चलते हैं। शाहजहांपुर से दिल्ली ग्राने में 6 घंटे लगते हैं पर शाहजहांपुर से सीतापुर जाने में जो कि केवल 50-60 किलोमीटर है, 5-6 घंटे लग जाते हैं । तो ऐसे इंजनों को जिसमें स्पीड नहीं होती है, जो ठीक से नही चल सकते हैं उनको हटाकर नये ग्रौर ग्रच्छे इंजन चलाने चाहिएं, उनको डीजलाइज करना चाहिए ताकि पैसेंजर्स को ग्राराम मिल सके । इन्ही शब्दों के साथ में एप्रोप्रिएशन बिल का समर्थन करता हूं।

4.00 P.M

SHRI ALADI ARUNA (alias V. ARUNACHALAM (Tamil Nadu): Madam Vice-Chairman. I rise to say a few words on the 10th report of

[Shri Aladi Aruna alias V. Aruna-chalam]

unkind to deny this facility to their own employees? I would like to remind the Hon'ble Minister that this facility of concessional season tickets has been given to the railwaymen working in Bombay and residing in Pune, the distance between which is 182 Kms. Further the distance for concessional season ticket for railwaymen working in Madras was fixed 30 years ago when the accommodation problem was not so acute. dering all these points, I appeal to the Hon'ble Minister to give the facility of concessional season tickets to all railwaymen working in Madras upto 150 Kms. I do hope that Hon ble Minister will show signal to this in his reply. If you go through the particulars of passengers' traffic trends, the passenger earning is increasing, but the record of passengers journey is not encouraging.

In 1966-67 the passenger earning was Rs, 229.3 crores. That has increased to Rs. 1,161 crores in 1982-83. But as far as passenger journey is concerned, there is no proportionate increase. In 1966-67 it was 2,192 millions. In 1978-79 it was 3,719 millions and then it declined to 3,505 millions in 1982-83. Then it became 3,655 millions. It has not reached the record of 1978-79. It is due to inadequate facilities, delays and accidents.

For example the Vaihai Express, the fastest express running between Madurai and Madras, was introduced with a colourful function. Now it is running with five or six coaches. It is shameful to the administration of the railways. It is even a challenge to the Railway Ministry.

Since it is running in day time, to attract more passengers AC Chair-Car in this train is quite essential. For providing the air-conditioned coach facility, the Ministry must prefer the express trains which are running during day time rather than the trains running in the night

Bill, 1984 Madam, the honourable Minister has, in his speech, praised the efficiency of the Integral Coach Factory in Madras. Its installed capacity is 750 coaches and it has produced 775 ccaches. The honourable Miniser has commented that it is a commendable achievement. Despite fact, instead, of expanding this tory by utilising the infrastucture and efficiency of the administration there, the Government of India has formed another committee to find out another location to start a new coach factory. It is highly objectionable, and it unfair on the part of the Centre and it is politically motivated and it is against our State of Tamil Since the State Government of Tamil Nadu has assured the Centre to give adequate facilities such as land, power, etc., this decision of the Centre to find another location to start a new coach factory in another part of India is detrimental to the national economy and to the welfare of our The partisan attitude of the Centre does not end with the issue of expansion of the coach factory Madras, but it has ramified into the construction of new lines and conversion of the MG into BG. For the construction of the BG line from Karur to Dindigul and for the parallel BG line from Dindigul to Madurai and for the conversion of MG BG from Madurai to Maniyachi and the paralled line from Maniyachi to Tuticorin and Maniyachi to Tirunnelveli the allocation is only Rs. 4 crores! It is very very meagre and it is very very poor. It is not necessery to stress the importance of this scheme how it is going to be helpful to the people of the state and how it is going to be helpful in transporation and inter-state movement. Almost all the Members of Parliament from Tamil Nadu have represented in one voice to give priority to this scheme and to allot more money and complete the work within three or four years. But the Centre has not so far respected the voice of the honourable Members of Parliament.

I understand, Madam, that our honourable Chief Minister Duratchi Thalaiwar, Dr. M. G. Ramachandran, has written a letter to our honourable Prime Minister requesting to allot more money, to expedite the work and to complete the work as early as possible. I do hope. the Government will honour Letter of our Chief Minister and allet more amount and complete the work as early as possible. Even after these repeated requests and administrative efforts and peaceful means, if the Centre is not responding not yielding, then the people Tamil Nadu will not hesitate launch direct action against the attitude of the Centre.

With these words, Madam, I conclude my speech.

VICE-CHAIRMAN (SHRI-THE MATI MARGARET ALVA): Now, Mr. Kalyanasundaram.

KALYANASUNDARAM SHRI Μ. Nadu): Madam (Tamil Chairman the Appropriation Bill is before us and the Budget has already been finanlised. Still I want to make certain suggestions for enhancing comments, suggestions for enhancing ing the allocation for certain basic infrastructure of the Railways in hope that they will consider suggestions at the time of reallocation by the end of this year.

Going through the figures with regard to fleet strength, whether it is passenger coaches or wagons or diesel locos or electric locos, I find the number is going down year after year. The peak was reached in year, 1980-81. Since then the number has been going down-step by step. Now, we are in the last year of the Sixth Five Year Plan. The Railway Minister has himself realised it and he has noted that for want of sufficient funds the targets could no achieved.

The targets could not be achieved in respect of any development programme or essential replacements. The number of coaches can not be fulfilled. The number of wagons cannot be fulfilled. The provision for maintenance and replacement; facilities cannot also be fulfilled. This is his own admission. I do not know how the growing needs of our economy are going to be met by the Indian Railways in the present state of affairs. And for this year also the allocation is very meagre as against the provision.

I want the following matters to be noted by the Minister and serious consideration to be given for reallocation.

One, in the metropolitian cities the traffic is very much congested. Neither the road transport facilities are able to meet the needs nor the rails. In Calcutta, if they complete metro, that may be the pride of our country and we wish that success. It is nearing completion. But even then, Calcutta's needs cannot be satisfied and fully

Coming to the south, Madras, was explained by my hon. friend, Mr. Arunachalam, he wanted extension of free concessions up to 50 km. Even though the concession may be there, commuters including women have to hang on to the coaches. It is a horrible sight to see during peak hour. They are office-going people. The average number of deaths in railway accidents on the suburban rail-Way comes to two daily. Such is the What is the relief you are going to give for a city like Madras? Rapid transit is there: that has been the propaganda for the past 10-12 years. Already they have spent about R's. 95 lakhs. Provision Rs. 75 lakhs. The sanctioned cost is Rs. 51.76 crores. When are you going to spend the balance? Against the date of completion, it is left blank. The amount has not been spent on initiating the scheme. office is maintained. This amount has been spent only maintaining that office which preparing the plans for the schemes. This allocation very poor. This is a very urgent [Shri M. Kalyanasundaram]
need. It requires some more allocation.

Secondly, in the Madras suburban system there are two gauges. In the major section there is the broad In one direction there gauge. That also is only the metre gauge. a very important section, from Tambaram to Beach. It should be converted into broad gauge so that it can link up with two broad gauge lines. That will improve the condition. For this also there is no provision at all for the scheme although there was a mention about it in the last year budget.

Then, Sir, the earlier speaker also spoke about the Karur-Dindigul line, The amount of Rs. 4 crores is not for Karur-Dindigul line. It is all combined together. That means, the new line from Karur to Dindigul, the parallel broad-gauge line from Dindigul Madurai, and then the parallel broadgauge line from Tirunelveli to Tuti-The whole amount is to be spent for the construction of a parallel broad-gauge railwayline ting Tuticorin harbour with Tirunelveli. Tirunelveli is already ted by broad-gauge via Kanyakumari, So the idea is to sweep over the Karur-Dindigul new line and also the additional parallel broad-gauge line from Dindigul to Tirunelveli. is no plan allocation for the construction of a new line between Karur and Rs. 4 crores is Dindigul. spent on the broad-gauge line which is under construction between Tuticorin and Tirunelveli. Because there is clamour, because there is agitation in the State, in order to confuse the MPs, they have clubbed all these projects together and shown an allocation of Rs. 4 crores. That is, the allocation for Karur to Dindigul line is not a pie. If I am wrong, please come out with your facts.

I have already brought to the notice of the Minister about the stagnation in increasing our fleet strength. Though constructed during the British days, many of our Railway workshops are capable of better uti-

lisation. Two such workshops are the Golden Rock and Parambur There is a programme for developing the Golden Rock shop at an estimated cost of Rs. 25 crores. What is the allocation for the current year? Under the modernisation of workshops. Rs. 25,10,00,000 is the anticipated cost. provision for the year 1984-85 is only a mere Rs. 2 lakhs: For what purpose? For the appointment of a project engineer and his assis-This would not be adequate even for that.

(Railways) No. 3

Bill, 1984

The Parambur workshop is a very big workshop and it has got a lot of space for construction. Because of dieselisation and electrification, steam locos are vanishing. That was meant for the construction of steam locomotives. So unless it is switched over for the repairs and maintenance of diesel locos and electrical locos. the infrastructure available there and the investment made there will become useless. In order to make full use of the infrastructure that is available there, repairs of electric locomotives and periodical overhaul of other types must be taken up. For that: the provision made is verv Against an anticipated expenditure of Rs. 3 crores, only Rs 16 lakhs have been provided for the improvement of the Perambur workshop. So, what they are now doing is that the Railways are diverting the repairs and maintenance of wagons from Golden Rock to Perambur. Two years ago, Railway Board Chairman wrote' to me praising the capacity and the skill of the Golden Rock workers. In order to clear the arrears in the repairs and maintainence of wagons, he has directed it to be undertaken there at the cost of construction of new wagons. Again, the construction of new wagons is to be allotted to the Golden Rock workshop and the repairs and maintenance is to be transto the Berambur workshop. The result is that both of them are not ready to undertake any of them. The money spent for acquiring space

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parts and other necessary equipment for construction will be a waste. The spare parts and the other necessary equipment for construction are lying idle in Golden Rock and they cannot be used in the Perambur workshop. The Perambur workshop is not yet ready for undertaking repairs and maintenance. It is only to show the extent of anarchy that is there in planning in the Rail Bhavan. (Time bell rings): Madam, I have some more points to make and, therefore, kindly allow me a few more minutes.

Neither the railway employees, nor the passengers and nor even the trading community is happy with the performance of our railways. Whenever wagons are needed they will not be available. Where they are needed, they will not be available there. If they are needed for carrying salt and other perishable goods, they will be open wagons. So, the trading community is not satisfied. The railway men are also unhappy, and many of their categories are dissatisfied. Their general problems like wage revision, bonus, and other things have been referred to the Pay Commission and we do not know when its report will come. Category-wise, the running staff is very happy because you have raised their running time, i.e., they cannot claim rest unless they complete more than 10 hours. Therefore, they are unhappy. That is say if the crew starts from Madras Central it has to reach Cochin or Itarsi and then only it can claim rest. You have done this especially for the goods trains. This is a serious problem and various agitations may launched. They may not be able to bring about a strike but don't take advantage of that weakness and create bitterness. Similarly, the station masters have been agitating for decent dress. The demand of a decent dress is the only thing for which they were going on a strike repeatedly. The Minister of State for Railways. the Railway Minister's assistant, gave them a promise that their grievance will be redressed two years back. Two years are over but nothing has

been done. Again they are agitating for the supply of a proper uniform. Such are the minor demands which the Railway Ministry can consider and take action on. But because they are not considered in time, that gives rise to discontent among the various categories of railwaymen, right from the level of gangmen up to officers. Recently, even the officers had a quarrel with the Minister. I not know what happened. Anyhow, that confrontation is over. I do not want to comment upon it. It is a Earlier also there was a warning confrontation between the Minister But then it was confined to one official the Chairman of the Railway Board. Now all the railway officials joined together and demonstration the Minister. It is not a happy situation for managing the railways cause they have to manage the railways in the midst of so many difficulties with all the disadvantages. advantages are few but the disadvantages are many. There may be room for criticism about the performance of the railways but we must not fail to appreciate the services of the railwaymen who are managing the railways in spite of their difficulties. (Time bell rings).

When the Janata Party was in power our ruling party Ministers Members were fond of comparing themselves with their performance. I am not an admirer of Janata Party or anything like that. I am only quoting them. During the period there was a proposal to convert all the second class coaches into ones with cushioned berths and to construct new coaches only cushioned berths. They Started that programme and all the second class coaches were having cushions. But now that programme is reversed. Now all the second class coaches whether they are superfast trains or long-distance trains, it is said, will not have cushioned berths. They are going back to the old type of second class coaches. The difference between second class and first class must be narrowed down. The second clase pas35¹

(Shri M. Kalyanasundaram) sengers are the backbone of our revenue. So, they should be provided with all the comforts. What is the direction in which we are going? The Perambur workshop has given structions to the integral coach factory to build second class coaches without cushions only. In spite of the fact that we have the necessary frastructure there, skilled workers are there and the target is now reached to thousand coaches which welcome, if you start one more shift with a little more investment, am sure you can add another 600 to 700 coaches to your target. Instead of doing that, they want to construct a new factory somewhere else. That is the reply given by the Railway Minister 3 or 4 days ago to a written question by me.

Then I come to catering arrangement. I welcome the superfast trains; that is necessary. But our country is in the tropical zone and if they introducing superfast they must be careful. Many of the trains have been introduced connecting Cape Comerin with Assam, with Kashmir and many other places. I am one of those interested in national integration, and I am happy about it. But I would give one suggestion to the hon. Minister. Don't name these trains after any single individual, however great he might be. you want to name a train after Vivekananda, there will be a cry somewhere else also. So, don't create such a situation. You can name the trains after the regions. like Raidhani Express, Tamil Nadu Express, KK Express and you may likewise name other trains as Assam Express; but don't name these Express trains after some individual just to placate the regional sentiments of some people because it will provoke regional feelings in other areas. So, while I welcome such long-distance trains connecting one part of the country to the other, I want the Railway Administration to be careful about naming these trains. Thank you, I am sorry I have taken a little more

SHRI B. V. ABDULLA KOYA Madam Vice-Chairman, (Kerala): while supporting the Railway Appropriation Bill, let me take this oppurtunity to ventilate some of the long-felt grievances of my State, Kerala, especially of North Kerala which consists nearly of one-third of the whole State. The Railway Ministry has completely forgotton the fact that Kerala is one of the most densely populated States of India but railways in Kerala are far less than many other States of India. Construction of a coach factory etc. is very significant to the economy of the State. While there are 5 workshops in Tamil Nadu, two each in Karnataka and Andhra Pradesh, there none in Kerala even though there are enough of infrastructure facilities. The State legitimately hoped that the proposed new broadgauge workshop would be located in Palghat-Olavakkot region in our State but that went to Andhra Pradesh again. We, therefore request for a coachbuilding factory in Kerala since we have got both the skilled and unskilled labour force, adequate ply of power and potentialities like parennial water supply and offered land free of cost, so as to help in solving the alarming unemployment problem. Construction of new broadgauge line from Kuchipuram to Trichur via Guruvayur, considering largeness of pilgrimage, is another neces-Construction of Ernakulam-Alleppey line and allotment of more funds, to enable the work to be finished within a year or so, is another request I have to make to the Railway Minister. Calicut City having a permanent population of about 4-1/2 lakhs and floating population of another lakh is divided into half by the railway line and construction of a railway overbridge in lieu of the existing level-crossing on the Francis Road should be taken up immediately. I understand, all the necessary formalities have been completed

in this matter. I would request that the railway road running south to north through the railway colony on the western side of the railway goods shed should be opened for the public so as to enable them to have a parallel road.

The Kerala Express while running from Palghat to Trivandrum and back from Trivandrum to Palghat. stop at Shoranpur so as to should meet the requirements of the passengers from the Malabar side, which consists, as I have already said, onethird of the population of the whole of Kerala. This popular train should run at least four times a week insted of the present twice a week run.

Since the scale of representation to my community in the Railways is still deplorably low, I would request the hon. Minister to do something in order to bring this representation to a satisfactory level.

Most of the trains running in Kerala are in a very dilapidated condition. There are no proper lights and there are no proper arrangements for water, for closing the doors during the night. I have myself come across such instances where there have been no proper locking arrangements for closing the doors in the night. This should be taken care of.

Thank you.

PROF. SOURENDRA BHATTA-CHARJEE (West Bengal): Madam Vice-Chairman, the time at our disposal is very short. Since the problems of the Railways are quite large, it cannot but be inadequate. Perhaps, now, more than over the hon. Minister is aware of the problems since he has been trying to enlist the support of all, in both the Houses in support of his demands for greater priority and based on the priority, more funds for the Railways which is in doldrums, again, by his own observations. If we look at the lines, their condition, if we look at the rolling stock, coaches, wagons, the posifion is as bad as it can be in spite of his heroic efforts for improving things. 26 RS-1--12.

Some new trains have been introduced. Some projects have been undertaken. No doubt. For example, from my part of the country, i.e., the Eastern Region, some new trains have been introduced. For an extremely congested city which has again been tern as under by the MTP, i.e., the metropolitan transport project, he has got cleared a scheme for a circular the same time it railway. But at must be said that the allocation for it does not match the enthusiasm shown by him, and consequently by the people of Calcutta. The amount is very meagre; it should be much more if the problems faced by Calcutta and the metropolitan area have to show any sign of abatement as a result of these projects. The phase, as has been indicated, will cover a portion from Dum Dum to Princes Park. But the time limit in this regard has not been specified. However, we are happy that after long clamouring, he could get clearance for this project, in spite of financial constraints and in spite of obstacle from many a side. At the same time, there seems to be a long-felt need for a railway link with West Dinajpur district headquarters. It seems a railway link is underway through the connection between the Eklakshmi and Balurghat. There are also other projects which need urgent attention or completion. For example. urgent Howrah-Amta and Budge Budge-Namkhana sections have already been cleared, the work is in progress but the progress is very slow. The pace of progress is not much, with the result that cost escalation is unavoid-This has been the case with Metro Transport Project also. good that a beginning is made, but further efforts and more funds are necessary if the cost is not to escalate beyond the allocated funds.

I would like to draw the attention of the House to two other aspects in two minutes. Madam Vice-Chairman is looking without ringing the bell. A question has been raised, I think during the General Discussion also, that

[Prof. Sourendra Bhattacharjee]

road transport is having undue precedence over the railways. In competition railways are being cornered and that is affecting the movement of essential goods like coal, etc. This is the aspect behind which, it is apprehended, some forces are working. is necessary to study this aspect very carefully to see whether the road transport is acting in a supplemental capacity or in a competitive capacity. If it is in a competitive capacity, steps must be taken to balance this position. Otherwise, railways will suffer. ready the estimated increase from the freight has not been to the desired level. It has been admitted by the Minister himself and it may be one aspect which is responsible for this state of affairs. Its ramifications are wide. We know the power of the road transport lobby, they do it in one way or the other. I may just refer to his own district town Malda which is much talked of after he became the Railway Minister. In the matter of passenger traffic, the railway fare from Sealdah to Malda comes to Rs. 45. whereas by road transport it comes to Rs. 22. So, what is the chance of passenger traffic between Calcutta and Malda operating through railways? If the idea is that the people should not avoid railways, some better arrangements could be made. That is why he is accused of partiality to Malda.

The main aspect which should receive attention is the comparative fare structure of road transport and railways. At the same time, he has taken welcome steps for dieselisation · in areas which have been served by coal. For example, the Lalgola section has long been condemned for slow moving trains. The condition of trains has not changed much except in case of the fast moving Bhagirathi Express. But the use of coal has been responsible for constant disruption in railway service in that area because of theft of coal. This theft is a wide-spread phenomenon. Now a decision has been taken and it has been implemented already to dieselise

the entire section. Such steps on the one has save coal where it could be saved at the same time, I through you draw the attention of the House to one fact—that is, in the Supplementary Grants for 1983-84, I came across a figure that the maximum additional Supplementary Grant was asked for under the head 'Fuel'perhaps about 37 or 38 crores rupees. Whether there is any misuse of this thing, is the question, because in the Railways the misuse of various things in the construction work, in the operational side has been colossal all along and unless these loopholes can be plugged, or if I may put it differently, apart from the justice of his demand for greater allocation from the Planning Commission, the fact remains that if these loopholes, these misuses can be plugged, the Railways can better utilise the funds allocated to it. The amount is not very small. In the Appropriation Bill for 1984-85. I think the amount stands at about Rs. 97,000 crores. The total amount asked for is quite colossal under different heads. Under all heads, there is scope for stopping the misuse of the funds. In the construction works we come across instances where the work is taken up, then it is demolished and again it comes up. One does not know, but the same thing has to be constructed each year. I have come across such practices in my own area. Where safety and security are concerned, which are to be desired. I find in my area the Railway administration is trying to keep regular contact with the representative of the people. It is a welcome step if this is regularly done and if at the same time the Minister would continue with his system of having regular meetings of informal Consultative Committees for different Railways. Perhaps that may help in bringing to his notice all these problems and may result in further improvement in the Railways system. Thank you.

DR MALCOLM S. ADISESHIAH (Nominated): Thank you, Madam. I will be very brief and stick to my ten minutes.

I rise to support the return of the three Bills presented by the Ministerthe Excess Grants for 1981-82, the Supplementary Grants for 1983-84 and the Appropriation Bill for 1984. *85. I note that the Excess Grants for 1981-82 have been examined carefully by the Public Accounts Committee and therefore there is no need for us to go into great detail with regard to Excess Grants. I have only one question which the Minister may may not be able to answer because there is not enough time for him to think over my question. I note that the largest sum of Rs. 63.5 crores is runder the item 'Other Expenditure". This is made up of "track renewals" which account for Rs. 27.81 crores. My only question is that this is a sort of iten which could have been foreseen. Why should it come into the "Excess Grant"? The second item is something called "Stores Suspense" and something called "Manufacture Suspense". Now this is technical jargon which I do not understand. One comes to Rs. 22.5 crores and "manufacture Suspense" to Rs. 7.44 crores. And the demand for Excess Grants does not explain these two terms which are used here.

. The second Bill-Supplementary Demands for 1983-84-seeks to authorise a sum of Rs. 266 crores. Unlike my friend, Mr. Bhattacharjee, I analysed this demand and find that 95 per cent of the Supplementary Demand is due to the effect of the price rise on the railways. It is due to the additional dearness allowance which is Rs. 72.97 crores; secondly, due to the interim relief which is Rs. 100,66 crores, then something called restructuring of cadres which is Rs. 13.96 crores, then, bonus of Rs. 2 crores, then railway running allowance of Rs. 10 crores odd. And we add the provident fund and the pension fund adjustments which have to be made. Because of the rise in prices you will see that this adds up to Rs. 253 crores against a total supplementary demand requested of Rs. 266 crores and this is about 95.35 per cent. Of course, there are some

savings which are referred to here which should be added in order to arrive at the total and which accounts for some of the expenses that Prof. Bhattarcharjee spoke about. But here is a perfect example of how the inflation in the country affects an important service-the railway comes to us within the supplementary demand for this year which is almost entirely due to a function of the inflationary situation There is restoration of breaches of provided for of about Rs. 8.98 crores, which is the only relieving feature in this supplementary item.

Now I turn finally to the Appropriation Bill which I support very reluctantly because it is far less than what the railway needs and what I have been pleading here for from the Planning Commission, from the General Budget, the Minister of Finance as well as for the Railway Minister. The Minister was not here when I spoke on the railway budget. I regard the railway budget presented by the Minister this year as an opportunity which he missed for raising resources. He should have raised more resources.

[The Vice-Chairman (Shri Syed Ramat Ali) in the Chair.]

I am not one of those who feel that the railway budget should not substantial resources. As the prices are rising, we are paying more for rice, more for oil, more for our rooms. Why do not we pay more for our railway passenger fares and freights? And this is an opportunity for raising more resources which could have been matched by the General Budget and also provided by the Planning Commission's decisions.

Now, here, looking at the demands for grants for 1984-85, one question that I would like to put to the Minister is that there is a large amount called "Other Expenditures"—Rs. 3,746 crores. I was not able to trace in this explanatory document what this "Other Expenditures" are. Probably the Minister could write to me

S. Adiseshiah? Dr. Malcolm

some of the answers—he may not be able to give them here—and let me know what other pages we should look for which explain the expenditures he requests of Rs. 3,746 crores under "Other Expenditures." Secondly, I note that in the Appropriation Bill presented to us under the four items "Repairs and Maintenance of Motive Power, Repairs and Maintenance Carriages and Wagons, Repairs and Maintenance of Plant and Equipment and Repairs and Maintenance of Permanent Way and Works" something like Rs. 1,649 crores are being requested, which is about 17 per cent of the total appropriation. I feel that this is inadequate for the work that the department or the Ministry has to undertake with regard to repair and maintenance. Details are given and you can see their inadequacy. Thirdly, with regard to Appropriation (2). funds-item 14-where the second largest appropriation requested is Rs. 1,084 crores, here the first question is the question Mr. Aladi Aruna also raised and, that is, the Railway Reforms Committee recommended that there should be a contribution of Rs. 1,100 crores to the DRF-depreciation fund. Now the Ministry of Finance, as I read the report given by the Minister in the Railway Convention Committee is against even Rs. 850 crores, because they say in their note to the Ministry that if you provide Rs. 850 crores under the item, you will not be able to make your dividend payments to the General Revenues. Minister quotes the Railway Convention Committee as suggesting that the Depreciation Reserve Fund for 1984-85 may be suitably stepped up keeping in view the Railways capacity to generate additional internal resources. Now there is no stepping up-am I roght?—of the contribution to the Depreciation Reserve Fund. It was Rs. 850 crores this Year; it is going to be Rs. 850 crores next year. Therefore. I think this is a case where deliberately we are keeping the Railways at a level of operations, because the Depreciation Reserve Fund is a

fund that is used for repairs, renewals of tracks, wagons, and so on, where the Railways will not be able to carry the traffic that the country requires the economy requires, the services the passengers require.

Bill, 1984

(Railways) No. 3

Now the last comment I want to Vice-Chairman is with Mr. make, regard to the way in which this limited, inadequate resource available to allocated. the Ministery is being Now look at page 96 of this Demand for Grants book. Thereis listed appropriation to the various funds the Depreciation Reserve under Fund which I referred to, where, not surprisingly, I find that under each item the amount set aside for 1984-85 is the same as for 1983-84; in same items there is a minus. For instance, in Motive Power, there is less amount provided in 1984-85 than in 1983-84. And there is almost stabilization with very nominal increases in the other items under this.

Now one other thing I would like to point out as a result of inadequate appropriations that we are being asked to support, which I am supporting, for the Ministry is that there is a very revealing appendix in this document. It starts from page 19 where all the Railways, Central Railways, Western Railway, South-Eastern Railway, etc. are covered; item after item has inadequate provisions. For instance, the Central Railway. For the Mathura-Palwal section there is provision for a third line. amount involved is Rs. 814 lakhs, and one lakh is provided, the next item: as against Rs. 70 lakhs, one lakh is provided, and the item next to that: Rs. 82 lakhs required, and 8 lakhs provided. It goes right down to the Take the Southern Railway. You find the same story. I want to ask the Minister: what is the use of distributing your inadequate sources so widely? This Karur-Dindigul project requires Rs. crores, and you provide Rs. 3 lakhs. Mr. Vice-Chairman what

been pleading with the Minister is not to go in for additional new lines, not to go, in for additional new services but to use his limited resources in order to complete the works under way. As I read this, Appendix I. Mr. Minister, I think it will take you at least half a century if you are going to have Rs. I lakh every year provided against the requirement of some thing like forty, fifty, eighty, ninety crores of rupees for each item. At this rate it will take more than half a century to complete the works.

It is with sorrow that I support the Appropriation Bill, and I hope Minister will tell us, as he told the other House, something about possibility of raising additional resources through market loans. bossible for the railways loans in order to speed up the pace of these works?

There is something very funny here. There is a bridge at konam on the Madras-Arakkonam track. There is a full report that it is being correded, falling down, and for hat you need a sum-I do not remember now- of about Rs. 2 crores of Rs. 3 crores. But you provide Rs. 2 lakhs. By the time you provide the rest of the money, the bridge will collapse. This kind of paltry allocation will be maldistribution of resources. I hope very much that not only will we support the Minister to get more funds but also help the Minister to concentrate on what is urgently needed. Thank pou.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Mr. Vice-Chairman, Sir, I rise to support the Appropriation Bills. First of all, I must congratulate the Minister. Perhaps he is the $onl_{\mathbf{v}}$ Minister amongst the Ministers of all Ministries, who replies to the points raised by the Members in the debates House. I have received leters from him very frequently. The points raised by me in my last speech, and in every speech, have been replied to. What ever is possible for him to do, he will do. But this needs to be emulated by other Ministries. I hope he will continue with the practice of writing to the Members about the points raised by them.

(Kailways) No. 3

Bill, 1984

Sir, I would request the hon. Minister to take note of one important point. I had requested the Deputy Chairman this morning for a special mention. But he told me, "The Railway Appropriation Bills are being discussed in the evening. So you can speak on that." The important point that I have to point out is that the tourist season in Kashmir starts from the 1st of May. The Railway Ministry is good enough to start holiday specials from Bombay and Calcutta Jammu to meet the tourist traffic. Government of The Jammu Kashmir has received reports that the tour operators, the travel agents in Bombay have been told by the railway authorities in Bombay that no more accommodation was available for them because the bogies reserved have already been booked. Sir, the vacations in Bomay start by the end of April or the 1st of May, an from the 1st of May to the 15th of June, I would request the hon. Minister that he may immediately order the Bombay Railway authorities to add a few coaches to these train to Jammu Tawai or run additional holidoy specials so that the additional traffic that the tour operators are able to offer to the railways, is met. This is my urgent request because the Chief Minister of Jammu ad Kashmir has also been approached by the travel agents of Bombay saying that they were prepared to give tourist traffic but that the railways were not able to provide them additional coaches or holiday would request him specials. I kindly consider this and take some action immediately because traffic starts in April.

The second point that I have point out to the hon. Minister is that in the Appropriation Bill, 1984-85, he has made an allocation of Rs. 15 crores for new assets

SHRI

DHABE

WASUDE

Nagpur i

Mr. Vice

[Shri Ghulam Rasool Matto] 5.00 P.M.

Now, for the Udhampur-Jammu line, he has provided—for these 56 kilometres—only Rs. 2 crores this year. At this rate it will take 25 years to complete this. I would humbly request him to kindly increase the allocation so that we are able to complete this line as soon as possible.

The third point is-I had made it last year also and the Minister had reacted favourably to it, but I find that in the Appropriation Bill or in the Railway Budget, there is no mention of it-I had requested that along with the Jammu-Udhampur line, survey should be made from Udhampur to Srinagar for a railway line. In this scientific age, it is not impossible. I request him that a small allocation of Rs. 15 lakhs may be provided in the current year's budget for the survey work to be undertaken by a very good company or a good organisation so that by the time the Udhampur Jammu line is completed, the survey report for the other line will be in their hands and they will be able to start that.

The fourth point that I want to make is about the punctuality of the Jhelum Express. When it was to reach there at 11 o'clock, it reached there only at 4 o' clock three days back. So the punctuality of this train may kindly be improved. This is my request.

Finally, the hon. Minister has come cut this year with a supplementary appropriation for the year ending March, 1982. Now it is March 1984. I should have thought that if correct budgeting had been done and if correct accounting had been done, this should have come last year rather than this year.

These are my few observation. I reiterate that orders may kindly be issued to the Bombay Railway authorities to arrange for additional bogies because we had lost tourist traffic last year end-out; whole economy depends

cn tourist traffic-if we lose it the year also, we will be shattered. The is my humble request to the how Minister. With these words, I suppose the Appropriation bills.

SHRIDHAR

(Maharashtra):

Chairman, Sir, as regards the Approx

riation Bill, I would only submit a fe-

problems of my area.

totally neglected from the traffic point of view. It is called the secon Capital of my State, apart from Box bay and it has an Assembly session and a Bench of the High Court is als there; and many other business ar there near about in Central India The Grand Trunk Express the Kar nataka Express and the Kerala Ex press have no reservation quota fo Nagpur. There is only quota in som trains for air-conditioned secon class, but neither in first class nor it first class AC. And in three-tier coa ches, a very small quota is given in the Grand Trunk Express, the Kar nataka Express and in the Kerali Express. They had started a specia coach from Durg for the Javant Janata Express, for 72 persons. A Nagpur it was detached and given to Again it has been restored but with only 32 seats. Bhopal ha been given one full first class coacl for carrying passengers from Bhopa to Delhi. From all this Mahakosha area and Chhattisgarh area, people go to Nagpur and travel from Nagpur to Delhi. Therefore, I request him to kindly consider giving adequate facilities to these passengers for going to and from Nagpur, which is a Central place so far as Maharashtra and Madhya Pradesh are concerned. I request him to have a special coach for first class from Nagpur in these trains. There is enough volume of traffic

Now it is a good thing that a special train has been started connecting Indore to Delhi. Similarly I request that a train should start from Nagpur to Delhi and similarly a train should go from there to Madras so that all the traffic needs of the area can be fulfilled.

One proposal which is pending and to which we are totally opposed that the Dadar-Nagpur Express, called the Vidarbha Express should be diverted to Bhusaval, Itarsi and then to Nagpur. I think such an experiment should not be made. It is a most convenient train and it is the train which goes across from Bombay to Nagpur-this Vidarbha Express. Its route should not be changed from the convenience of some persons. Some other arrangement can be made for Nagpur-Itarsi line. I want the mention two other problof overcrowems. On the ground ding the Railway convention Committee recommended the abolition of concessional fares to accredited journalists and unfortunately the way Ministry accepted the recommendation and dispensed with facility to the journalists for the last two years. Last time I said it I repeat it now the accredited journalists should have the facility of a concessional fare on railways enable them to move from place to place in the course of their professional work. On production of accreditation card they should given concessional rail tickets. accredited journalistic community is not in such large number and unfair to say that journalists cause overcrowding in trains. I would request the honourable Minister kindly to reconsider this issue and concessional fares to the accredited journalists. In fact, the lack of such facility hinders the freedom of press and circulation. Especially small and medium newspapers with mleagre resources find it extremely difficult to meet the travelling penses of their journalistic staff and the railway concession will go a long way in enabling them to do their best.

Similarly is the case with sportsmen. The Railway Convention Committee also suggested doing away with the concession given to our sportsmen for participating in tournaments. The concession has been restricted now to

only national tournaments. But. national tournaments take place only once a year, like the Nehru Cup or the Azad Cup. There are many interdistrict and inter-State tournaments. especially in a big State like rashtra or U.P and the participants have to travel distances up to 300 to 400 kms. It will be very difficult for them if they have to pay the full fare and instead of encouraging sports, we are directly discouraging our sports and sportsmen bу withdrawing the concessional fare facility. Even if the national organisation was approved by the All India Council of Sports. because of the Railway Convention Committee's recommendation. Railway Ministry has withdrawn the concession. I do not understand at all such a recommendation made and how the same was accepted by the Ministry. I earnestly quest the honourable Railway Minister to restore with immediate effect the concessional railway fares to the accredited journalists and the participating sportsments so that it gives a fillip to the journalists the sportsmen in their respective field.

My last suggestion is this. There was a proposal for a railway sports stadium at Ajini near Nagpur. This has been pending with the General Manager et Bombay. I would request the Minister to see that this proposal is approved soon and a sports stadium established at Nagpur. There are so many sportsmen working in the Railways at Nagpur and it is indeed a useful proposition.

SHRI A. B. A. GHANI KHAN Mr. Vice-Chairman. CHOUDHURY: discussion on the Appropriation the hon. Members Bill has provided with yet another opportunity to offer their valuable views and suggestions on the functioning of the railways. I thank all the Members for their active participation in the discussion and for the very constructive suggestions [Shri A. B. A. Ghani Khan Chaudhury]

given. I shall in the course of this reply try to cover as many points as possible. Such of those points as are not covered by me today, will be answered through individual replies to the honourable Members.

I fully share the concern of the regard to expeditious Members in completion of the on-going projects. It will be our endeavour to try and obtain additional funds for the railways in the course of the year so as to step up the allotments that have been made in the Budget. I also fully share the anxiety of the Members in regard to taking up new projects, particularly in areas which have higher to been poorly served by rail-Our efforts in this way transport direction are limited by the fact that we have a large number of on-going projects and it would not be in anybody's interest to add on to this list endlessly. Nevertheless, keeping in view the aspirations of the members, it will be our endeavour to selectively take up new projects as and when additional resources become available.

There has been a mistaken impression in the minds of some of the Members that there has been discrimination in taking up new projects and in the allotment of funds. I may clarify that there has seen no deliattempt at discriminating against any region. But it is true that there are regional imbalances in regard to the growth of the railway system. However, this is a situation that has developed for a long period of time and is due to several historical factors. It will be our endeavour to minimise or even eliminate these imbalances to the extent possible.

Members have critised about conditions of coaches and about other matters. I would like to point out to them that I have never tried make this budget a populist budget. Significant attention has been given

to the Depreciation Reserve Fund. It is meant to replace the old and worn out parts of Railways, including track renewals, coaches, wagons and other rolling stock, signalling gears, lever frames, distress bridges etc. I can give figures if the Members want. But the basic issue is that these are not arrears of the present. I will request the House to have this in mind. These are the accumulated arrears of the past, not that I have done it in the last years. It is the present Government, since I have taken charge of the Railways, that has raised the Depreciation Reserve Fund to the level of Rs. 850 crores, as recommended by the Railway Reforms Committee. And that is why I had to increase some fares in 1983-84. Hon'ble Members have criticised and asked fares are going up. Well, this is the obvious reason. If we have to maintain the system on a sound condition, we have to spend money that. And this increase also been done on the recommendations of the expert bodies like the Railway Tariff Enquiry Committee. Committee was instituted by the Janata Government and they recommended that we should increase fares. Although we have not accepted all the recommendations so far on crease we have accepted their commendation to a great extent.

Some Members were feeling that this should not be done because people are hard hit by these increases. Now, I would like to ask the honourable Member what she expects us to do in that case. Money will not come from heaven. We have to get some resources from somewhere. Now :the Railway Reforms Committee had suggested that Rs. 260 crores should come to us from the general exchequer as a subsidy so that the Depreciation Reserve Fund comes to the level of Rs. 1,100 crores. But unfortunately. the Ministry of Finance turned it down. We are approaching the Railway Convention Committee which sits in judgment over the railway finance and general finance. The

Railway Reforms Committee has further recommended that arrears track renewals, over which so many Members have expressed their anxiety, should be liquidated in the next ten years and they have recommended a target of 4,800 km. of track renewal every year. In the Seventh Five Year Plan, a sum of Rs. 2,600 crores has been estimated to be required for track renewals. I would like to remind the honourable Members one very important thing. I have heard the criticism of many Members asking why this poor allocation is made and so on. Now, I could have increased some allocations, but that is only at the cost of the system, and I don't like to do that, and I am firm on this. Now, in 1977-78, the contribution to Depreciation Reserve Fund was only Rs. 140 crores; in 1978-79, it was only Rs. 145 crores; in 1979-80, it was only Rs. 200 crores; in 1980-81, it was Rs. 220 crores; in 1982-83, it. was Rs. 556 crores. and, in 1983-84, I have brought it to Rs. 850 crores. According to the recommendations of the Railway forms Committee, I have brought it to Rs. 850 crores in the year 1984-85. For that I have faced a lot of criticism even from my own partymen. But the basic issue today is that we have to think of the system and see how we can maintain worn-out assets of the Railways intact. This is a challenge and we are determined to maintain this amount of Rs. 850 crores. I do not know ultimately what would be the fate of the recommendation of the Railway Reforms Committee the amount of Rs. 260 crores which they want to come to us from the general exchequer.

Mr. Vice-Chairman, Sir, it is because of this insignificant contribution to the Depreciation Reserve Fund that today we are in a very tight position. With regard to the replacement of the worn-out assets, about which the Members are very rightly vocal saying that there should be track renewals, there

should be replacement of overage there should be coaches, replacement of overage wagons, etc., etc., like to I would say something. Now, with regard to the position of track renewals. I will like to point out that the total target in the Sixth Plan was 14000 km. The total renewal for the first four years was about 6600...

SHR! LADLI MOHAN NIGAM: What is the cost per km. for track renewal, so that we can know about the target fixed?

SHRI A. B. A. GHANI KHAN CHOUDHURY: Mr. Deputy Chairman, I don't have the figure with me. I will send it to the hon. Member, what is the actual cost.

In 1984-85 it is 2500 km. For the total Sixth Plan it is 9136 km. Now the arrear of track renewals at the end of the Plan is 20,000 km. approximately. The outlay for track renewals has been stepped up from Rs. 125 crores in 1980-81 to Rs. 350 crores in 1984-85. This is the best we could do with our available resources.

As I have already pointed out, the Railway Reforms Committee recommended the arrears of track renewals should be liquidated in the next ten years. I have recommended track renewal of 4800 km every year. In the Seventh Plan a sum of Rs. 2600 crores has been estimated to be required for track renewals.

Now, similarly, the total number of coaches as on 31-3-83 is 34,733. The number of coaches over-aged is 3732. This works out to 10.74 per cent. In the Sixth Plan the requirement of coaches is 14140. The target of procurement is 5680. The procurement is about 5000. Arrears of replacement at end of the Sixth Plan is anticipated to be about 3300. Now, this is why

[Shri A.B.A. Ghani Khan Choudhury] many Members have notified the condition of the coaches, why they are in such a bad condition. A new coach building factory is proposed to be set up, and we are awaiting for the report....

The Appropriation

SHRI R. RAMAKRISHNAN (Tamil Nadu): Must be in Tamil Nadu.

SHRI A. B. A. GHANI KHAN CHOUDHURY: With regard to the number of wagons which are due for periodical overhauling as at the end of December, 1983 it is 1,04,729, that is 26 per cent of the total wagons hold-Wagon holding as in December 1983 is 5,20,688. The number of over-aged wagons is 31,688. wagons are over-aged as per prescribed codal life but they are kept fit for operation through periodical overhauling and do not require immediate replacement. The Sixth Plan target for procurement of wagons was one lakh. This target was scaled down to 77,000 because of the scarcity of resources and hike in prices. Anticipated procurement of wagons during the Sixth Plan is 72,000 and the arrears of replacement at the end of the Plan is about 11,000. For increasing the rehabilitation of rolling stock, an increased allocation is being made to rolling stock programme. The allocation in 1980-81 was Rs. 348.7 crores and the allocation in 1984-85 was Rs. 524.4 crores. Signalling gears at 1220 stations are due for replacement. A sum of Rs. 20.52 crores has been earmarked during 1984-85 for replacement of these gears. About distress bridges also, we have taken note of and also the other matters over which the Members have expressed their concern.

Now I would like to answers some of the criticisms made by the hon. Members. One hon. Member wanted to know why under one group 'track renewal' there was an excess in 1981-82 and could this not have been foreseen. Similarly, there was excess under 'stores' and 'suspense'. Escalation in cost had a major role to play in these excesses. Provision made earlier has not been adequate to fully cover the escalation in cost that took place subsequenty which could not be fore-Then, the hon Member wanted to know what is meant by other expenditure.' This is ment by 'other expenditure other than under the revenue heads. Under the Constitution, revenue expenditre is shown separately, and all other expenditure covering Plan expenditure of all types is shown under 'other expenditure'. For example, all items falling under capital, new lines, doubling, (gauge conversion etc. and replacement DRF and workers charged to development funds, etc. are under this head.

Then Sir, one hon. Member sald that the policy of building cushionedcoaches introduced during the regime of the Janata Government has been reversed. This is not true. There has been no reversal of policy in this regard. Then there was one Member who commented about the delay in asking for Excess Demand. for 1981-82. The Public Committee had to make their recommendations before the Ministry of Railways could ask for regularisation of the excess. As soon as the Committee's recommendations becaine available, we have come up before the Parliament for sanction to the excess expenditure.

The Railway Ministry has alread; issued instructions for use of the polyester-cotton cloth for uniforms. The number of standard sizes has also been increased to improve the individual fitment of uniforms. The Railway Officers' Federation have stated that newspaper reports have nothing to do with them and they expect to settle their problems, if any, by constitutional methods. Some hon. Members have expressed concern about the railways' labour relations. Well, I think, cordial relations are prevailing at the present moment and we have a positive machinery to settle all the issues across the table, and that is the policy which we are obviously pursuing. But if anybody has any grievance well, he can individually meet me or he can meet the

Staff Member, etc., provided he is not a leader of an unrecognised trade union. I would only appeal these people should have an attitude to settle the issues across the table and not start going on dharnas or giving threats or this or that That will only aggravate the situation. I want to assure the House that any reasinable demand if it comes to us we will certainly look into it. I can also assure the House that we are not pursuing any anti-labour policy.

Then, Sir, one valuable suggestion came to us, namely, that the scope of the Railway Convention Committee should be expanded and all functions relating to the railways should be entrusted to one Committee. This is an attractive suggestion but would need to be considered in depth. I think you gave the suggestion. Some of the aspects were considered some time back but it seemed then that there was some difficulty in implementing this suggestion. Anyway, the Minister of Parliamentary Affairs may be requested to consider this suggestion fur-So, I can assure you that we will consider this suggestion.

Then, Sir, there has been some criticism that we cannot fulfil the loading targets. The loading targets for the railways are fixed in consultation with all the concerned departments. There is an infrastructure sub-committee and actually they coordinate the whole thing. The railways can lead only if the traffic is offered. During the first half of the financial year, the traffic from the core sector, Mr. Deputy Chairman, Sir, has been given priority. Now if the core sector cannot give us the offer, naturally we cannot carry anything. Or, there is bound to be a shortfall in the targets. I would request the hon. Member to consider this aspect of the matter. It would be very wrong and an unjusified thing to blame the railways for this thing. When we fix the target, we do it in consultation with the Planning Commission and others. Now, when the anticipated offer does not

come to us, well, it is not our fault. Now, somebody said, I do not remember the name, that we are unable to transport the coal as wanted by the Coal deparment. Mr. Deputy Chairman, Sir, I may tell the House that six to seven million tonnes of more coal we have transported this year than last year. We have loaded more than the target in respect of foodgrains, cement and petroleum ducts. So it is not correct to say that we are not able to transport as suggested by other departments.

Some hon. Member objected to the setting up of a new coach factory elsewhere. The Integral Coach Factory at Perambur has the installed capacity of 750 coaches....

SHRI M. KALYANASUNDARAM: You are making thousand coaches now; it is increased to thousand.

SHRI A. B. A. GHANI KHAN CHOUDHURY: That is because we have invested some money and that is why the figure has gone up to 1000; it has not come from heaven. You are trying to blame the Railways that the workshop is not working to its full capacity.

SHRI R. RAMAKRISHNAN: that is not the point. The point I made earlier and made by my friend is that your coach factory is working very well. We said that infrastructure is there; labour is there; so please locate the new coach factory also in Tamil Nadu. We are not blaming you.

SHRI A. B. A. GHANI KHAN CHOUDHURY: That is another story that we have to consider. I can assure you-as I have said more than once-that RITES project report is there and we will be guided by that report and that regional or politica considerations will not come in the way. If the infrastructure is there we will make it there.

SHRI R. RAMAKRISHNAN: Ver good.

MR. DEPUTY CHAIRMAN: But don't ignore other States also.

श्री लाडली मोहन निगम: मैं मंत्री महोदय की जानकारी के लिये कहना च।हता हूं कि यह तो बात है कि इसके इन्फ्रास्ट्रक्चर बने लेकिन श्रखबारों में यह छप चुका है कि किसी दूसरे क्षेत्र में बने तो मैं चाहूंगा कि ग्रगर किसी दूसरे क्षेत्र में बने तो मैं बनाइये। क्षासकर इलाहाबाद ग्रौर गोरखपुर की बात तो फाइनल हो चुकी है। इलाहाबाद के लिये तो फाइनल

श्रो राम लखन प्रसाद गुप्तः जमाल-पुर में बनाइये।

श्रो लाडलो मोहन निगम: इलाहाबाद के लिये फाइनल हो चुका है।

SHRI A. B. A. GHANI KHAN HOUDHURY: I don't want to enter no any controversy at this stage; but I think the hon. Members will be happy with my decision. I would request them just to wait and see. I am not a person here to be swayed by this pressure or that pressure. I will certainly do what I think is necessary to do.

Some hon. Members complained about inadequacy of allocation of funds for the Rapid Transit System in Preliminary activities will be completed in about a year's time; they have to do many tests like soil testing etc. and lot of activities are there. And I am teld by the experts that unless these preliminary things are over like testing of soil etc., they will not require any money but I have requested them already to expedite these preliminary activities so that we can give money that is required to complete that particular job as quickly as possible.

SHRI R. RAMAKRISHNAN: Already it has taken three years, for your information.

SHRI A. B. A. GHANI KHAN CHOUDHURY: As you know, shortage of funds has always been the limitation. But in this particular matter, we will see that we give you the maximum allocation because this is your demand for a long time. I am also very serious about this demand.

[Shri R. Ramakrishnan] Thank you.

(Interruptions)

A. B. A. GHANI KHAN CHOUDHURY: Now, some Members have also pointed out about the loss of revenue resulting from pilference theft, ticketless travel with the connivance of the railway staff etc. Mr. Deputy Chairman, Sir, I do not say everything is perfect in the Railways. There are black there also just as there are excellent and good officers. But to check all these crimes, we have to take the support of the State Governments. Sir, as you know, law and order is a State subject and the Railway Protection Force have little to do in his because they have very powers, Now, many hon. Members were also vocal about the corruption which is prevailing in the Railway Protection Force. I am not disputing that. May be, there are black sheep in the RPF. But we will certainly try to take action against those who are not trying to check crimes, provided these matters are brought to our notice. I would appeal to the hon, Members, irrespective of the party to which they belong, they should treat Railways as a non-party matter because it is a vital thing for us all. I hope, I would get the co-operation from everybody.

There is one difficulty about ticketless travel. Now, this is mostly prevalent in West Bengal....

(Interruptions)

Bihar and in some parts of U.P. South is much better. As a matter of fact, we do not have much complaint about the South. But Sir, this cannot be done, this cannot be checked, only by

police action. Social values, social conditions, have to be created and in this regard, I require the support of all parties, so that ticketless travel is checked. If ticketless travel is checked, definitely, our revenue, internal revenue, will go up and probably, we will not be at the mercy of anybody, either the Finance Department or some other Department, asking them Give us money', as we are doing to-day.

Many hon. Members were critical about punctuality. How can we maintain punctuality? So far as the longtrains are concerned, we have been able to maintain punctuality. But so far as the local trains are concerned, we have not been able to maintain punctuality. Simply because of the anti-social activities indulged in by certain sections of the people, by chain-pulling etc. If chain pulling is done at every step, it is to maintain punctuality. impossible There also, we have been very helpless, because, the Railway Protection Force cannot do anything. Our poor officers cannot do anything. want to do anything, they will either be assaulted or something will happen to them. In this case also, we would require the help of the State Governments. I am always in touch with the State Governments, having a dialogue with them, meeting the Chief Ministers and seeking their assistance in these matters. Hon, Members may know, I have given a slosafety, security, punctuality. Punctuality is a very important aspect. I can appreciate the concern of the Members and I will do my best to maintain this punctuality slogan. is not a slogan, it nasto pe done, but we have certain difficulties which explained to the hon. Members. I think with their coorperation we will able to maintain punctuality.

I have been thinking on the lines of a suggestion which was given in Lok Sabha that like Bombay or Calcutta Rajdhani train with all amenties and comforts should run connecting Delhi to every state capital I am thin-

king on those lines and I have told the officers to do that so that it is not the monopoly of Calcutta and Bombay, other State capitals could also have similar facilities and amenities, so that thel may not have a complaint for coming to Delhi from their own capital.

Some Members mentioned overcrowding. It is there, and for this reason I have introduced a number of trains, I am going to introduce a number of trains only if the line capacity gives me a chance, if the line capacity is 100 per cent. Now, Mr. Deputy Chairman, Sir, I cannot introduce new trains if the line capacity is not there, but wherever, it is there I will see how many more local trains can be introduced. One thing more I can assure the House that we are trying to do away with steam engines. Steam is the basic engine reason late running of the trains. are going in a big way for dieselisation. Τf we can do that. think to a great deal we will improve punctuality of the trains.

Somebody said about the Scheduled Castes and Scheduled Tribes. We have a cell in the Railways an we are trying to look after their interests. If the hon. Members have anything in particular, they can write to me and I can assure them that we will certainly look into those things.

Somebody was very critical about Dharamnagar to Kumarghat railway link of 30 kilometres, costing Rs. 29.59 crores. The first phase, i.e. Dharamnagar to Pichartal is 23 kilometres. It it expected to be completed in April Remaining 10 kilometres Kumarghat is expected to be completed in December 1986. A survey from Kumarghat to Agartala is in progress. The alignment will be finally decided in consultation with all the concerned Ministries and the State Government. Well, we have no hostility against non-Congress (I) ment, but it is the Defence Department which has cautioned us about not following the alignment because the Bangladesh border is very near,

[Shri A.B.A. Ghani Khan Choudhury]

In that event we have to listen to them and, therefore, it is not because of any hostility against non-Congress Government of Tripura that we have not been able to fix the alignment. So, I want to assure the Member...(Interruptions). I am coming to that Kindly don't get worried. I will give you a reply.

With regard to the journalists, after some concession that used to prevail (Interruptions). Also for sportsmen because the Sports Minister is here and I am nervous and apprehensive. With regard to concessions to journalists, several times I have met the journalists and told them to give something in writing so that we can consider the whole matter and give some concessions. I cannot do this in the air. But unfortunately I have not received any representation or anything like that from that quarter.

SHRI SHRIDHAR WASUDEO DHABE: We are raising it in the House. You can consider it.

SHRI A. B. A. GHANI KHAN CHOUDHURY: It is better if they say what they want. That is the basic thing.

So far as sports are concerned, we will definitely give them the concession, but there also, I would like to have suggestions from the hon. Sports Minister in what form they want the concession. I do not think there will be difficulty in complying with his suggestions and requests.

श्री रामानन्द यादव (बिहार) : बनारस से भटनी के कनवशन का क्या हुआ ?

SHRI A. B. A. GHANI KHAN CHOUDHURY: Now with regard to the suggestions of introduction of trains, stoppages, raising the platforme etc. well, I cannot reply just now, but I want to assure the Members that I will do the maximum that can be done

to give more amenities to the passengers so that the image of the railways becomes better

SHRI M. KALYANASUNDARAM: Regarding second class coaches, the hon. Minister has said that there is no reversal of policy with regard to cushioning. But in Perambur Integral Coach Factory, instructions have been given that the new coaches are to be constructed without cushioning and even the staff necessary for the Furnishing Section has been transferred. How is it that he says that the policy is not reversed?

MR. DEPUTY CHAIRMAN: Now I shall put the Motions to vote. (Interruptions) No please, the time is not there. Only nine minutes are left. Please take your seats. I shall now put the Resolution to vote.

The question is:

"That this House approves the recommendations made in paragraphs 7, 8, 12 and 13 contained in the Tenth Report of the Railway Convention Committee (1980) appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance, which was presented to the Parliament on the 24th February, 1984."

The motion was adopted.

MR. DEPUTY CHAIRMAN: I shall now put the motion regarding the Appropriation (Railway) Bill, 1984.

The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall new take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause1, the Enacting Formula and the Title were added to the Bill.

A. B. A. GHANI KHAN HRI OUDHURY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: I shall now put the motion regarding the Appropriation (Railways) No. 2 Bill, 1984.

The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purpose of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 were added to the $\neg : n$

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI A. B. A. GHANI KHAN CHOUDHURY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion as adopted

MR. DEPUTY CHAIRMAN: I shall new put the motion regarding the Appropriation (Railways) No. 3 Bill, 984.

The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during financial year ended on the 31st day of March. 1982 in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into considerafion."

the Lok Sabha

The motion was adopted.

MR. DEPUTY CHAIRMAN: shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

A. B. A. GHANI KHAN SHRI CHOUDHURY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

MESSAGE FROM THE LOK SABHA

The Life Insurance Corporations Bill, 1983

SECRETARY-GENERAL: Sir. I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 20th March, 1984, adopted the following motion in regard to the Life Insurance Corporations Bill, 1983:---

'That this House do recommend to Rajya Sabha that Rajya Sabha do appoint a Member of Rajya Sabha